श्री शिव चन्द झा (बोलते रहें)

श्री उपसभःपति: झा जी इस तरह से सदन की कार्यवाही नहीं चलेगी । चार माननीय सदस्यों को स्पेशल मेंशन की इजाजत दी गई। स्रापके पास तो बहुत से विषय हैं सब के सब दिषयों पर इजाजत नहीं दी जासकती।

MESSAGE FROM THE LOK SABHA The Victoria Memorial ment) Bill, 198v.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Memorial (Amendment) Bill, 1981, as passed by Lok Sabha at its sitting held on the 17th February, 1981."

Sir, I lay the Bill on the Table.

SHRI BHUPESH GUPTA Bengal): May I make an enquiry? Has the Lok Sabha sent any report, as a partner in parliamentary system, on the first-fighting that took place in the other House? (Interruptions) It seems that the Harijan wanted to speak something and he was gagged. The Harijan Member was gagged by the Members.... (Interruptions).

MR. DEPUTY CHAIRMAN: It is not proper to discuss that here.

SHRI BHUPESH GUPTA: Will the Secretary-General at least if.... (Interruptions)

MR. DEPUTY CHAIRMAN: Please sit down, Shri Shrikant Verma.

MOTION OF **THANKS** ON THE PRESIDENT'S ADDRESS

SHRI SHRIKANT VERMA dhya Pradesh): Sir, I beg to move that an Address be presented to the President in the following terms:-

"That the Members of the Rajya Sabha assembled in this are deeply gratefull to the President for the Address which he has been pleased to deliver to Houses of Parliament assembled together on the 16th February, 1981."

उपसभापति महोदय, पिछले साल इन्हीं दिनों यह सरकार सत्ता में श्राई थी जब उसे जनता ने ऋपना विःवास ग्रौर बहुमत दिया । ऋगर हमारी सरकार चाहती तो बह जनता पार्टी की गलत नीतियों को दोहरा सकती थी। लेकिन इस एक वर्ष में एक भी कमीशन नियुक्त नहीं किया गया, किसी विरोधी नेता को स्रकारण जेल में नहीं डाला गया, किसी को सताया नहीं गया ग्रौर किसी को परेशान नहीं किया गया। इसकी क्या वजह थी ? क्या यह स्नाकस्मिक है या इसके पीछे कोई विचार है ? उपसभापति महोदय, इसके पीछे पार्टी का ग्रपना विचार था, सरकार का इरादा था कि सहमति ग्रौर कंसेंसस की राजनीति को बढाया जाए, असहमति, संघर्ष की राजनीति को निरुत्सा-हित किया जाए, क्योंकि भारत ग्रपने विकास की ग्रवस्था में है, एक ऐसी हालत में है जहां वह संघर्ष भौर उपद्रव झेल सकने की स्थिति में नही है। वर्षों से यह मांग होती रही है बल्कि जवाहरलाल नेहरू के बाद, श्रीमती गांधी ने बार-बार पिछले वर्षों में कहा कि कोई भी रास्ता तब तक ग्रागे नहीं बढ़ सकता जब तक कि हम ग्रपने छोटे-छोटे मुद्दों से ऊपर उठकर न सोचें। विरोधी पार्टियों को एक मौका दिया गया कि वे वक्त को पहचानें, स्थिति को पहचानें, ग्रपनी हालत का पहचाने, देश की नियति को पहचानें ग्रौर ग्रपने रवैंटये मे परिवर्तन करें ग्रौर सोचें कि कैंसे इस देश को भ्रागे बढ़ाय। जा सकता है। लेकिन यह इस देश का दुर्भाग्य है कि यहां बहुत-सी पार्टियां हैं ग्रीर हर पार्टी ग्रपनी ग्रस्मिता कों, अपनी पहचान को बनाये रखने के लिए ऐसे कार्यक्रमः

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श्रीर ऐसे ग्रान्दोलनों का बीड़ा उठा लेती है जिससे कि उसकी पहचान चाहे जितनी भी स्पष्ट हो, लेकिन राष्ट्र की पहचान धुंधली हो जाती है। पिछले एक वर्ष में यही हुम्रा है। देश का कोई हिस्सा नहीं कि जहां पर हडताल, प्रदर्शन या बेवजह आन्दोलन न हए हों। इन के पीछे किसी तरह का चिन्तन नहीं है, न किसी तरह का जनहित है क्योंकि अगर जनहित होता तो फिर काग्रेस पार्टी को श्राज उतना बड़ा समर्थन प्राप्त नहीं होता जितना कि प्राप्त है। स्पष्ट है कि जो भी भ्रान्दोलन देश में पिछले 12 महीनों में होते रहे, उनके पीछे न जनहित था, न जनहित की भावना थी। उनके पीछे एकमास यह चीज थी कि छोटे-छोटें गटों, जो कि पार्टियों के रूप में बदल दिये गये -- खद जनता पार्टी के न जाने कितने हिस्से हो चुके हैं--इन गुटों की अपनी पहचान को बरकरार रखा जाय! मैं समझता हुं कि इन पार्टियों ने ग्रीर इन गुटों ने बहुत बड़ा देश का हित किया होता यदि वे इन 12 महीनों में एक दूसरे के नजदीक ग्राने का प्रयतन करते; क्योंकि वैसी हालत में उनकी शक्ति, उनकी उर्जा का अपव्यय नहीं होता ब्रांट वे कुछ नजदीक स्राकर कम से कम स्रपनी शक्ल, कम से कम ग्रपनी पहचान को स्पष्ट कर सकते थे। लेकिन उन्होंने संघर्ष का रास्ता ग्रख्तियार किया ग्रौर श्रीमती गांधी के इस ग्रॉफर को ठुकरा दिया कि देश को सहमति के जरिये म्रागे बढ़ाया जाये। लेकिन यह ग्रांफर, यह देन ग्रब भी खली हुई है इसमें कोई देर नहीं हुई है क्योंकि इसके पीछे जैसा मैंने कहा कि विचार है, वर्षो का चिन्तन है। यह महान देश, यह विशाल देश तभी आगे बढ सकता है जब कि तमाम पार्टियां, तमाम व्यक्ति अपने हितों से ऊपर उठ कर ग्रपने छोटे से छोटे संकीर्ण स्वार्थों से ऊपर उठ कर सोचें ग्रौर ऐसा नहीं है कि यह पहली बार हो रहा है, इतिहास में, हजारों वर्षों से भारत में यही होता रहा है, जब तमाम जातियों ने तमाम वर्णों ने, धर्मों ने, सम्प्रदायों ने भाषा भाषियों ने ग्रपने स्वार्थों को ताक पर रखकर श्रीर

राष्ट्र को नथाराष्ट्र की श्रखंडता को, उसकी विराटता को ध्यान में रख कर कार्यः किया है। इससे भारत की प्रगति हुई है ग्रौर होती रही है। इसलिए भारत ग्राज भी वरकरार है। लेकिन इसकी ग्रखंडता को श्रगर श्राज चुनौती है जाने श्रनजाने, मैं नहीं कहता कि जाने ही हुई है, मैं नहीं कहता हमारे प्रतिपक्षी मित्र जानबुझ कर ऐसा कर रहे हैं। हो सकता है कि उन्हें स्राभास न हो, लेकिन राष्ट की अखंडता को अगर आज कोई खतरा है, ग्रगर ग्राज कोई चुनौती है तो स्वयं प्रतिपक्षी पार्टियों की वजह में क्योंकि उन्होंने सहमति की राजनीति को स्वीकार नहीं किया बल्कि संघर्ष का रास्ता ग्रख्तियार किया। इन्हों**ने** दो टूक च्नौती श्रक्तियार किया, लड़ने का, मुठभेड़ का रास्ता म्राख्तियार किया जिससे उनकी छोटी-मोटी विजय हो सकती है, उनके छोटे-मोटे स्वार्थ साबित हो सकते है लेकिन उससे राष्ट का कोई हित नही होगा। यह तो एक संयोग है ग्रौर यह एक इतिहास की महान घटना है ग्रौर यह देश भाग्यशाली है कि इसे इन्दिरा गांधी जैसी एक महान नेता प्राप्त हैं वरना चारों म्रोर जितने छोटे-छोटे कुनबे हैं राजनीतिक पार्टियों में, उनमें से किसी में इतनी शक्ति नहीं है कि तमाम अन्तरविरोधों को सुलझा कर एक नेतत्व कायम कर सके। इन्दिरा गांधी का होना भारतीय इतिहास की बहुत बडी खबी है भीर बहत बडी उपलब्धि है। लेकिन ग्रौर भी लोगो को ग्रौर भी पार्टियों को इसी तरह ऊपर उठकर सोचना चाहिए जिस तरह से श्रीमती इन्दिरा गांधी ने तमाम छोटे-छोटे मतभेदों से ऊपर उठ कर सोचा. कभी संकीर्ण दुष्टि से नहीं सोचा ।

इस राष्ट्र के पास, इस देश के पास आत्मवल की कभी कमी नहीं रही और चीजों की कमी भले ही रही हो । लेकिन हमारे इतिहास में कुछ शताब्दियों से ऐसी घटनाएं घट रही हैं कि एक खास वर्ग का विकास हो रहा है और वह विकास बहुन गलत ढंग से हो रहा है और गलत वर्ग का हो रहा है और [Shri Shrikant Verma] बह वर्ग है सिनिकल थिकिंग करने वा क्लास का। उसमें राजनेता भी हैं, समाचार-पत भी हैं, बुद्धिजीवी भी हैं, जिन्हें चारों ग्रोर सिर्फ निराशा दिखाई पड़ती है, जिन्हें चारों ग्रोर केवल ग्रंधकार ही दिखाई पड़ता है ग्रौर बहुत हद तक यह देन पिछले 250 वर्षों के उपनिवेशवाद की भी है।

लेकिन ग्रभी पिछले वर्ष देश में इतना बड़ा सूखा पड़ा जो कि पिछले सौ वर्षों में भी नहीं पड़ा होगा । म्राखिरकार, उस सूखे पर हम कैंसे काबूपा सके ? ऋगखिरकार, उस सुखे के बावजूद हिन्दुस्तान कैसे बचा रह गया ? उस सूखे के बावजूद देश के लोग कैंसे भूखों मरने से बच सके ? इसका कारण यह था कि वर्षों से हमने अपने आत्मबल पर और अपने परिश्रम के बल पर ग्रनाज का एक ऐसा भंडार बना रखा था कि हमें बाहर भीख नहीं मांगनी पड़ी । हम भ्राज उन देशों में से नहीं हैं जो कि भिक्षापात लेकर बाहर घुम रहे हैं। हम ग्राज उन देशों में से हैं जो कि ग्रपने परों पर खड़े हैं ग्रीर विपदाश्रों ग्रीर ग्रापदाग्रों का सामना करने में समर्थ हैं. ग्रन्यथा इतने बड़े सुखे के भ्रागे यह देश घटने टेक गया होता, इतने बड़े सूखे के आगे इस देश की जनता ने हथियार डाल दिये होते। लेकिन यहां के किसानों ने, यहां के मजदूरों ने, यहां के मध्य वर्ग ने, यहां की समस्त जनता ने इतनी मुसीबतों के बावजूद ग्रात्म-समर्पण नहीं किया ।

मैं सोचता हूं कि इस तथ्य को हमारे प्रतिपक्षी मिन्नों को समझना चाहिए कि इस देश की ग्रात्म-शक्ति क्या है। पिछले एक वर्ष में, मैं नहीं कहता कि इसमें सब कुछ उज्जवल ही उज्जवल रहा है, मैं यह बात नहीं कहता कि इस पिछले एक वर्ष की बहुत बड़ी महत्वपूर्ण उपलब्धियां रही हैं। ग्रभी तो सरकार को ग्राए बारह महीने ही हुए हैं। लेकिन फिर भी उसके पहले के तीन वर्षों के मुकाबले पिछला एक वर्ष न केवल शान्ति का रहा है, बल्कि समृद्धि का रहा है।

जैसा मैंने कहा कि ग्रनाज के मामले में ग्राज हमारा देश ग्रात्म-निर्भर है, न केवल ग्रात्म-निर्भर है, बल्कि यह निर्यात करने की भी हालत में है ग्रीर शीघ्र ही निर्यात करने की हालत में हो जाएगा ।

मैं 'फाइनेन्शल टाइम्स' में प्रकाशित 19 जनवरी के ग्रंक से यह पढ़ कर बताता हूं ग्रीर इसको पढ़ने का प्रयोजन ही यह हैं कि लोगों को मालूम हो कि ग्राज हम दुनियां में उतने छोटे नहीं हैं जितना कि हमे बताया जा रहा है। हमें जितना की हमें बताया जा रहा है। हमें जितना कीन दिखाया जा रहा है, हम उतने हीन नहीं हैं, बिल्क हमारे पास कोई ऐसी शक्ति है, हमने पिछले तीस वर्षों में कुछ ऐसा विकास किया है कि ग्राज संसार के बहुत से देश हम पर निगाहें रखे हुए हैं, चाहे द्वेषवश या प्रशंसावश, हमें गीर से देख रहे हैं। सुनिये जो 'फाइनेन्शल टाइम्स' ने लिखा है, वह मैं पड़ता हूं—

"From being an importer of foodgrains in the 1960s, India has moved impressively towards establishing stocks of grain reserves and could next year become a grain exporter. Like China, she has a broad industrial base and self-sufficient industry, which, however, inefficient, gives her much independence of world trade."

यह किसी सामान्य पेपर ने नहीं लिखा है।
यह किसी देशीय पेपर ने नहीं लिखा है कि
स्राप यह स्रारोप लगा सकें कि भारत सरकार
ने लिखवा दिया, बिल्क यह ब्रिटेन के प्रमुख
"ग्राधिक दैनिक" ने लिखा है। कहने का
तात्पर्य यह है कि कोई ऐसी वजह नहीं कि
हम स्रपने चारों श्रोर श्रंधेरा देखें श्रौर जो
उजाले की यहां-वहां किरणें हैं उन्हें नजरश्रंदाज
करें। लेकिन मुख्य समस्या, जैसा कि मैंने
स्रापसे कहा कि एक व्यक्ति कें बल पर न तो
कोई राष्ट्र बढ़ सकता है ग्रौर न चार व्यक्तियों
के बल पर कोई राष्ट्र गिर सकता है।

राष्ट्र के बढ़ने की ग्रौर गिरने की ग्रपनी शर्त होती हैं और उन शर्तों को पूरा करना सबके हाथों में है; विरोधी पार्टियों के हाथों में ज्यादा है। क्योंकि अगर सरकार की श्रोर से कोई कदम उठाया भी जाता है, बहमत के बल पर नहीं बल्कि राष्ट्रीय संकल्प के बल पर भ्रौर विरोधी पार्टियां ग्रगर उस संकल्प को ठकराती हैं तो जनता में वेचैनी की तरंग पैदा होती है और इसलिए मै समझता हं ग्रौर मेरे वक्तव्य का मुख्य मुद्दा यह है---मैं स्पेसिफिक्स में नही जाना चाहता हं---मैं तो यही कहना चाहता हं कि जब तक कोई राष्ट्रीय सकल्प पैदा नही होता, जब तक कोई रष्ट्रीय महमति नहीं पैदा होती, तब तक राष्ट्र लंगड़ा होकर चलता रहेगा । श्रीमती गांधी ने जो ग्रॉफर दिया उससे लाभ उठा कर विरोधी पार्टियों को दोबारा उस पर विचार करना चाहिए और उनके प्रस्ताव को मानना चाहिए।

ग्रव मैं कुछ ग्रांदोलनों की चर्चा करना चाहता हूं ग्रौर फिर एक वार म्राग्रह करता हूं ग्रपने प्रतिपक्षी मिल्लों से कि वे गौर करें, ग्रपने दिल पर हाथ रख कर सोचें कि ग्रसम में क्या रहा है ? क्या वह ग्रानंद का विषय है या पछतावे का विषय है या सोच विचार का विषय है ? 20 महीने से भी ग्रधिक हो गए जब से यह ग्रांदोलन चल रहा है; लगता है जैसे पेट्रोल के कूएं में एक ग्राग लगी हई है जो वुझ ही नही रही है। ग्रगर कोई दमकल पास पहुंचता भी है तो कुछ लोग उस दमकल को छीन कर ले जाते हैं। श्रसम की हालत यही हो गई है। हर पार्टी यह कहती है कि उसके पास असम की समस्या का हल है लेकिन कोई पार्टी, सिवाए सत्तारूढ़ पार्टी के, यह नहीं चाहती कि ग्रसम की समस्या का हल निकले ब्योकि जब तक भ्राग है तब तक हर

पार्टी तक उसकी ग्रांच पहुंच रही है, उसकी गर्मी पहुंच रही है, जैसे ही यह ग्रांदोलन बुझ जाएगा, कम से कम दो-तीन पार्टियां भी उसके साथ जाएंगी । समस्या छोटी-सी थी लेकिन उस छोटी-सी समस्या का कितना वडा राजनैतिकरण किया गया ? पिछले वर्ष इन्होंने ग्रौर भारतीय जनता पार्टी के नेताश्रों ने कहा कि ग्रसम की समस्या से. ग्रमम के ग्रांदोलन से उन्हें कोई लेना-देना नहीं है । उस के थोड़े दिन बाद जव **ब्रारोप लगाया गया कि राप्ट्रीय स्वयं सेवक** संघ के लोग वहां जा कर कार्य कर रहे हैं, तब भारतीय जनता पार्टी के लोगों ने इसका खण्डन करते हुए कहा कि राप्ट्रीय स्वयं सेवक संघ के लोगों से इस का कोई सरोकार नहीं है। लेकिन नवम्बर ग्रौर दिसम्बर के ग्राते-ग्राते रवैया बदलने लगा श्रौर न केवल इस श्रांदोलन का खुला समर्थन, बल्कि पेट्रोल के ब्लाकेड का भी खला समर्थन भारतीय जनता पार्टी करने लगी । श्री विहारी वाजपेयी ने इसका समर्थन करते हुए कहा कि मैं इसे गलत नहीं कहंगा उन्होंने कहा, मैं छात्रों की ग्र.लोचना नहीं करूंगा । क्यों नहीं करेंगे ? छात्र भी गलत हो सकते है, कोई भी व्यक्ति गलत हो सकता है । श्राप को उनकी निदा करने में क्या संकोच है ? सिर्फ यह संकोच है कि ग्रापका नेतत्व इन छोटे-छोटे उपद्रवों ग्रौर इन ग्रांदोलनों पर टिका हम्रा है। तो म्रसम पर म्रगर म्राप म्रपना दांव लगाए हुए है तो मैं समझता हू कि यह पार्टी के चलाने का बहुत ग्रस्थायी तरीका है; क्योंकि ग्रसम की समस्या कभी भी हल हो सकती है। हो सकता है ग्रसा की जनता की इच्छा से हल हो जाए ग्रौर हो सकता है भारत सरकार की पहल से । लेकिन राष्ट्रीय परिप्रेक्ष में एक बर् प्रसंग में देखने पर ग्राप को खुद ही यह महसूस होगा कि हम ने ग्रसम ह

[Shri Shrikant Verma]

बारे में एक गलत रवैया म्राख्तियार किया श्रीर वह रवैया दूसरे क्षेत्रों में, दूसरे प्रदेशों पर लागु करने पर एक भयानक सामने ला सकता है। जिस ग्रखण्डता की चर्चा जनसंघ या भारतीय जनता पार्टी करती रही है वह ग्रखण्डता समाप्त हो जाएगी, ग्रगर ग्रसम का ग्रांदोलन दूसरे प्रदेशों में या दूसरे क्षेत्रों में फैल गया। जिस प्रभुसत्ता की वात भारतीय पार्टी के लोग पिछले 25 वर्षों से करते रहे है वह समाप्त हो जायेगी। श्रान्दोलन का फार्मुला दुसरे राज्यों में लागू हो जायेगा । इस लिये ग्राग के पहले ग्राग में पेट्रोल या घी डालने पार्टी पहले भारतीय जनता को यह सोचना पडेगा कि वह क्या रही है। पिछले एक वर्ष में जैसा स्वयं राष्ट्रपति महोदय ने अपने में कहा, इन तनाम उपद्रवों के बावजूद, इन तमाम हलचलों के वावजद, इन तमाम म्रांदोलनों के वावजुद म्राधिक स्थिति सुधार ऋाया है। 1977 से 1979 के तीन वर्ष--वित्तीय वर्ष-गतिहीनता के वर्ष रहे, लेकिन पिछला एक वर्ष गतिशीलता का वर्ष रहा। ग्रारम्भ मे जरूर यह लगा कि कोई चीज बढ़ नहीं रही है। लेकिन फिर कोयले की स्थिति में सुधार हुम्रा, बिजली की स्थिति में सुधार हुआ, डीजल की स्थिति में स्धार हुन्ना। 1977-78 में मैं भूल नहीं पा रहा हूं कि जब पैट्रोल पंपों के ग्रागे हजारों ट्रकों का क्यू रहता था डिजिल प्राप्त करने लेकिन ग्राज इस तरह का कोई कहीं नजर नहीं म्राता । म्राखिर इसलिये कि सरकार ने कुछ किया है। (व्यवधान)

MR. DEPUTY CHAIRMAN: Order please.

श्री श्रीकान्त वर्मा : जैसा मैं कह रहा था कि गति ग्राने में समय लगता है, खास कर जब तीन वर्षों तक गतिहीनता रही हो ग्रौर गति को तोड दिया गया हो। लेकिन फिर भी काम शुरू हुआ। है ग्रौर इस वर्ष ग्रौर भी मुधार होगा स्थिति में ग्रोर मैं समझता हूं कि जो लोग निराशा के स्वर में बातें करते हैं उन्हें अपने स्वर में परिवर्तन करना पडेगा। इसी सदन में मैं सुनता रहा हूं ग्रौर ग्रक्सर मेरे मन में भावनायें उठती रही हैं कि ग्रांशकाग्रों को उठाना जैसे भार-तीय राजनेतास्रों का स्वभाव हो गया है। उदाहरण के लिये, जब नेशनल सिक्योरिटी म्रार्डिनेंस को ऐक्ट में परिणत करने का सवाल ग्राया तो इसी सदन में न जाने कितनी शंकायें व्यक्त की गयीं। न जाने कितनी बातें कहीं गयी कि यह लोकतंत्र के दमन के लिये है। लेकिन ऐक्ट को पास हुए दो महीने हो गये, लोकतंत्र का कौन सा दमन हो गया? कितने लोग गिरफतार हए ? इसी सदन में लोगों ने नेशनल सिक्योरिटी जिन श्रार्डिनेंस का विरोध किया था वह स**ब** म्राज यहां मौजूद है। उन में से एक को भो गिरफ्तार नहीं किया गया, एक को भी सताया नहीं गया, एक को भी परेशान नहीं किया गया, कम से कम इस ऐक्ट के तहत । हर जगह वह ग्राने जाने के लिये स्वतंत्र है ।

SHRI BHUPESH GUPTA (West Bengal): One of our comrades, a Member of our Party a trade union

worker in Ghaziabad, has been arrested.

SHRI SHRIKANT VERMA: You are here. You have not been arrested.

SHRI BHUPESH GUPTA: I have not been. But others are being arrested.

SHRI KRISHNA CHANDRA PANT (Uttar Pradesh): I think. Mr. Bhupesh Gupta is only expressing his gratitude.

SHRI BHUPESH GUPTA: That is all right. You mean to say we are so selfish? You should have a little charitable idea about us also

श्री श्रीकान्त वर्मा : वहरहाल, मैं यह नहीं कहता कि किसी भी व्यक्ति को इस कानन के तहत गिरफ्तार नहीं किया गया होगा लेकिन मेरा यह कहना सिर्फ यह है कि ग्रभी तक इस का प्रयोग विवेक के साथ किया गया है। ग्रौर हम यह ग्राशा कर सकते है कि श्रागे भी विवेक के साथ इसका इस्ते-माल किया जातः रहेगा । तो हम हर चीज पर क्यों स्नाशंका व्यक्त करते है ? क्यों मानते हैं कि हर चीज गलत होगी ही । इस तरह से क्यों नहीं सोचते कि जिस तरह से हम ईमानदार है, जिस तरह से हम विवेकवान हैं, उसा तरह से दूसरा व्यक्ति भो हो सकता है। जितना विवेकवान प्रतिपक्ष है उतना कम से कम रूलिंग पार्टी भी हो सकती है । ग्राप तो विवेकवान हैं, समझदार है, ईमानदार हैं । श्राप की नेकनीयति पर कोई उंगली नहीं उठा सकता, लेकिन हम पर हर ब्रादमी उंगली उठा सकता है, इसलिए कि हम रूलिंग पार्टी में हैं, सत्तारूढ़ दल म हैं, यह अपने दामन को पाक रखने का कौन सा तरीका है। उपाध्यक्ष महोदय, जैसा मैंने कहा शुरू

में ही इस देश में एक निराशा के पंगम्बरों का वर्ग पैदा हुन्ना है स्रौर उस ने पिछले वर्ष भी यह कहा कि ग्राधिक स्थिति में कोई सुधार नही हम्रा है। लेकिन जो भी आंकड़े सिर्फ राष्ट्रपति महो-दय ने अपने भाषण में दिये है उतने ही काफी हैं यह सावित करने के लिये कि ग्रार्थिक स्थिति में चाहे नगण्य ही सही, लेकिन सुधार हुआ है। कहना कि कोई सुधार नहीं हुम्रा एक तरह से सत्य को झठलाना है। कई चीजों पर हमारा बस नहीं है, मसलन पैट्रोल पर ग्रौर पैट्रोल का ग्राने वाले वर्षों में 11 हजार करोड़ रुपए इंपोर्ट करना होगा श्रौर जिन हिसाब से इंपोर्ट की की मतें बढ़ेंगी, उसी हिसाब से दसरी चीजों की कीमतें भी बढेंगी। इस पर हमारा क्या बस है। इस पर किसी का क्या वस है। कौन सा देश प्रभावित नहीं है ? सिर्फ भारत ही प्रभावित नहीं है, सिर्फ भारत के पास श्रपना रोना नहीं है स्रौर भी देशों के लोग चीख रहे है, चिल्ला रहे है । कौन सा देश है जहां पैट्टोल की कीमतें बढने से महगाई नहीं बढ़ी है ? फिर भारत ही क्यों ग्रपना रोना रोयेगा ? पैटोल फिलहाल हमारे हाथ में नहीं है। मैं तो कम से कम श्राशावादी व्यक्ति हं, मैं सोचता हूं कि कम से कम 10-15 वर्षों में भारत ऐसी स्थिति में पहुंच जाएगा जब कि पैट्रोल के मामले में हम आतम-निर्भर हो सकेंगे और हम नहीं सोचते कि राष्ट्र के जीवन में 10-15 वर्षों का वक्त वहुत वक्त होता है।

उपसभापित महोदय, मैं भ्रन्त में भ्रपने प्रतिपक्षी मित्रों से यह भ्रपील करना चाहूंगा कि वह समस्याभ्रों को समेट न देखें भ्रौर यह सोचें कि जो भी राष्ट्र के सामने कठिनाइयां हैं उनका हल कैसे

श्रीश्रीकान्त वर्मा

निकाला जा सकता है। किसी व्यक्ति को कभी खड़ा होना भी पडता है ग्रौर खड़ा होना ही काफी नहीं है, हमें ग्रपनी जगह पर खड़े होने से पहले पहचानना होगा कि हम किस जगह पर खड़े हैं इस जमीन पर हजारों साल पहले सम्राट श्रशोक खड़े हए, चन्द्रगुप्त मौर्य खड़े हए ग्रौर उन्होंने खडे होकर ग्रपने सैनिकों को ललकारा । ग्राप उस महान जाति के उत्तराधिकारी हैं। लेकिन प्रभाव क्या है ? क्या स्रापका प्रभाव चन्द्रगुप्त मौर्य, सभ्राट श्रशोक, हर्ष, गप्त, श्रकबर श्रौर इनके उत्तराधिक।रियों की तरह है श्रापसे मेरा मतलव श्राम नहीं हम सब से है । हमें ग्रपनी जगह से कुछ ऊपर उठना होगा श्रीर यह महसूस करना होगा कि यह एक महान देग है ग्रौर मुझे ग्रभी चार रोज पहले इस महान देश के दर्शन हए जब मैंने यहां 25-30-35 लाख किसानों को देखा । वह किस लिए यहां स्राये ? उन्हें क्या लेना था ? उन्हें कुछ नहीं लेना था । वह ग्राये सिर्फ इः लिए कि सारे देश की एकता के वह प्रतिनिधि हैं।

SHRI U. R. KRISHNAN: (Tamil Nadu): You engaged 30,000 trucks to bring them here.

SHRI SHRIKANT VERMA: Why don't you have trucks in your State and bring them?

उपसभापति महोदय, मैं निर्फ प्रसंग-वश किसान रैली का जिक्र कर रहा हं वरना इसका जिक्र करने का मेरे लिए कोई कारण नही है, हाथ कंगन को ग्रारसी क्या ? मै यह कह रहा हूं कि जो देश के पड़े-लिखे लोग हैं, शिक्षित वर्ग के लोग हैं, वे सभी में ग्रपने ग्रापके ·विश्वास को ग्राप खो रहे है । वह इस देश की महान कल्पना को भूल रहे हैं। वह इस महान कल्पना को झुठला

रहे हैं, ठ्करा रहे हैं ? लेकिन इस देश के साधारण लोग, माधारण किसान. साधारण जनता के स्नागे इस देश में वही कल्पना है जो हजारों साल पहले उसके पूर्वजों के ग्रागे रही होगी । उस कल्पना को भ्रागे वढाने का कर्त्तव्य स्रापका है । उस कल्पना को साकार करने उसे सत्य में परिणत करने का कर्त्तव्य हमारा है । ग्रगर हम इसको भूलते हैं ग्रौर ग्रपने छोटे-छोटे झगड़ों में पड़ते हैं, अगर हमारे लिए पालियामेंट ही सब कुछ है । मैं सिर्फ श्रापसे इतना ही निवेदन करता हूं ग्रौर फिर ग्राग्रह करता हं कि सहमति की, जिल्ली पिछले वर्ष म्राफर श्रीमती इन्दिरा गांधी ने दी थी एक राष्ट्रीय सहमति को विचार धारा पर, चिन्तन पर एक बार फिर स्रागे बढें श्रौर संघर्ष श्रौर चुनौती का रास्ता छोड़ें। श्रापका बहुत-बहुत धन्यबाद ।

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): Mr. Deputy Chairman, Sir, I deem it a great privilege to second this Motion of Thanks proposed by the hon. Member. It is customary on an occasion like this to thank the President and my thanks are really profuse this year because in his Address he has recounted very modestly the achievements of our Government in the last one year.

In order to assess the correct posi- ' tion of the failure or the success of the Government in the last one year, it is necessary for us to look at the background, look at the context, look at the conditions and the situation and the time at which we took over the power and I assure this House that this will be the last time when we will compare ourselves with the last Government. Henceforth will compare ourselves with ourselves, with our performance. We will give the nation a full account of what we will do next year in comparison to what we have done in the

year. (Interruptions) In any event, you should not expect any elections next year because we have yet four more years to go. I can tell you that we are not going to fail the nation as you did and we are not going to collapse in the next year or in the next three years. We are going to run the full-five year term and we are going to last much longer than that, maybe, much to your distress.

Now the point is. I am not one of those who in order to prove that I am good will say that somebody But this comparison **e**lse is bad. becomes unavoidable. It is inevitable. And let us go and find out the position in which we came to power, because the facts are the figures are there. There should controversy about them not be any May be, the analysis may differ But the facts and figures are there. In the context of that, let us apply the three principles by which a Government must govern. Firstly, the Govpolicy of its ernment must have a own. Secondly, the Government must have a plan of its own. And, thirdly, the Government must have an admi-You will find nistration of its own. that the former Government we succeeded utterly failed and led the country into a deep malaise. Look at the policy which it had. (Interrup-You will not interrupt me. I am coming to that. I will deal with every point that the Opposition wants to raise. This sort of interruption is not going to affect the figures. This sort of interruptions is not going to change the performance which have made.

[The Vice-Chairman (Dr. Rafiq Zakaria) in the Chair].

The point which I am making is, look at the policy which the previous Government pursued. They pursued a policy of persecution. They pursued a policy of reprisal. They pursued a policy whereby they thought that our leader would be put in jail, that 1728 RS-16

her relations would be harassed, her followers would be demoralised. But they had to pay very dearly for this policy. As against this, we are guided by a policy which has been there as the policy of the Congress Party ever since the 1929 Lahore Resolution. It has been very aptly put in the words of the Father of the Nation-Mahatma Gandhi-and I quote the revered Father of Nation:

"Economic equality is the master key to non-violent independence. A non-violent system of government is an impossibility so long as the wide gulf between the rich and the hungry millions persists. contrast between the palaces of New Delhi and the miserable hovels of the poor labouring class cannot last one day in a free India in which the poor will enjoy the same. power as the rich in the land. A violent and bloody revolution is a certainty one day, unless there is voluntary abdication of riches and the power that riches give sharing them for common good."

It is for this diminution of inequality, both social and economic. That is the goal of our party, that is the policy of our Government. I know. that there would be doubtful nods. from some quarters here, but there is no manner of doubt that if poor in this country have confidence, downtrodden in our nation. if the have any faith if they have any hope they have that faith and hope only in our only in our Government and only in our leader Mrs. Indira Gandhi I need not recall to the House Lahore Resolution of 1929 in famous words of the late Pandit Jawaharlal Nehru, I need not recount the Karachi Resolution of 1931 to which many of you then subscribed and which was ultimately filtered....

SHRI LADLI MOHAN NIGAM (Madhya Pradesh): Are you prepared to accept in toto?

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: We have subs-I will come to cribed in toto. that and you will have opportunity to talk on that. The point which I am again emphasising is that all this ideology of Congress was filtered into the Constitution, finding its place in the Preamble of the Constitution, 'article 38 of the Constitution and various other provisions of the Constitution. And it is this constitutional philosophy which induced us to bring in amendment of the Constitution saying that it is a "secular" Constitution, providing that it is a "socialist" Constitution. So, let there be no mistake as to what we feel about the Constitution. Let there be no mistake as to what our goals are. Those goals were reflected by the 20-point programme which we accepted and which the opposition abused, which the opposition abondoned and which, the opposition sort of abjured. I am happy that the Government is once again reviving that programme. It has taken steps-in great stridestowards the achievement of that programme.

Now, coming back to the comparative position, look at the drift which we found ourselves in. Look at the worst ever drought of the century we had to face and how it was faced. It was faced by a 12-point programme providing for foodgrains, providing for drinking water and pursuing the food for work programmes vigorously. The Prime Minister herself visited a number of States to see that it was effectively enforced and implemented. The result was that there was not even a single starvation death in spite of the worst drought. Then we started working. We gave the infrastructure. We reserved 60 per cent of the power for agricultural operations. I am happy that the Minister for Food and Agriculture is We gave them necessary inputs like improved seeds and fertilisers. We augmented irrigation so

tonnes that from 23 million we brought it to 79:5 million tonnes and at the end, today, we have a record crop of 130 million tonnes and will not waste anything. Today we have enough for ourselves. We have enough to build up the buffer stocks which were wasted by the previous Government, and a time will when we will be exporting foodgrains to places like China. Sir, if I take a little pride in what we done, the nation will realise the distinction between drift and direction.

Now I come to the Plan. What Plan did the previous Government have? The previous Government had a Rolling Plan, rolled and rolled and rolled, gathering no moss, no strength, providing nothing for anybody in the country. (Interruptions) And what a mighty fall they had in that roll, if I may say that. So, in a year's time, in record time, we have come out with one of the most ambitious and one of the most pragmatic Plans that this nation has known, the sixth Five-Year Plan providing for an out-97,500 of Rs. crores. I do not want to take you through the details because they are recounted in the Presidential Address, but I may briefly enumerate the significant achievements during the last year-and this, you will have to appreciate, whether you like it or not, in the word situation which obtained when we took over. The whole world was caught in a great spiral of inflation. Particularly look our neighbouring country Sri Lanka. It had a 40 per cent inflation. In a developing country inflation below 20 per cent was not known. You will be happy to note that the rate of inflation was brought down from 22.3 per cent to 12.7 per cent during the last 12 months ending December, 1980. I do not want to give the figures, but you can take it from me that even in a country like Japan there was an inflation of 4.5 per cent. Now the industrial growth rate which was dismal, which was minus 3 per cent, picked up and today the total growth, considering that we had to cover ...

SHRI SUNDER SINGH BHAN-DARI (Uttar Pradesh): Where did you get these figures from?

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: I may correct myself. It is minus 4 per cent. In 1979-80, it was minus 4 per cent and in 1980-81, it has been 10 per cent-a net growth rate of 14 per cent, the Members would do well to remember. That is why the share market has seen a buoyancy which it had not seen in three decades. The estimated food production, as I said, is 130 million tonnes. The economic position registered positive recovery pushing to 4 per cent growth against abysmal decline of 3 per cent in GNP in 1979-80.

Now I will come to one important feature of the economy. I am happy that the Deputy Finance Minister is here. The combined collection from income-tax and the corporation tax was as much as Rs. 659 crores 1980. This only shows December that the expectation of better recovery on the present tax rate has been fulfilled. The tances from Indians abroad and other -investments remain steady. The power generation has risen by 6 per cent. Coal production is up by 8 per cent.

In foreign policy, the prestige of the country is high as seen from recent Non-aligned Conference held at a time of grave tension and conflicts. The Sixth Five-Year Plan has been completed. The launching of the satellite SLV-3 (Rohini) in July last year is again an achievement of great significance (Interruptions) He does not know what the space club is and probably does not know how many members there are of the club. It is very easy to laugh but it is very difficult to put up a skylab.

The Assam problem has been dealt with great firmness, with great forbearance, with great patience. I should say that a time has come when solution of the Assam problem will also be round the corner because kindly remember that the Barauni Refinery which gives 3 million tonnes of crude oil per year could not be operated for more than 15 causing us a huge loss, particularly in foreign exchange, because we had to make good this loss by way import. But that also has now started working. Considering the pledges we have made to the electorate. considering that those pledges were made for a period of five years for which we will last and certainly last and last much more than that because the next election also we will win-I think that we can with all modesty all humility say that and in have We done well. But the same time I must say that this is only the beginning. The problems are far too complex and they from things which are spring up beyond our control. For the time I appeal to the Members of this House to realise that a great portion of the inflation is beyond the control of national factors and that it is dictated by international factors.

The oil exploration must go The worthy mover of the resolution felt that we would be self-sufficient in oil in fifteen years. But he is wrong. I work on the Consultative Committee of the Ministry of Petroleum and Chemicals. He is not here. But I can tell this to the House. It is more for the House than for him-those who are working with me on the Consultative Committee will bear me out and many of them are from the other side of the House-that within a period of five years with a bit of luck we will reach a stage where we will be selfsufficient in our oil requirements.

That really sums up the progress which we have made. And that takes me to a very sensitive part to which. I am quite sure, the hon. Members of

[Shri Murlidhar Chandrakant Bhandare]

the House will give me utmost patience and forbearance. I am going to refer to the role of the Opposition. I am saying it not because I stand on behalf of the ruling party, but I think I stand here primarily as a citizen of the country, and I share with the Opposition that we have a common goal to take our country forward on to the path of glory, on to the path of prosperity and on to the path of equality. But the point I am making is this.

Before I start, let me give a small story. Unfortunately, the illustrious person who was a Member of House, is no more. Chief Justice Chagla once constituted a full bench consisting of three members to decide a very intricate and difficult question of law. All eminent counsels appeared before him. The question was really very complex and complicated. Chief Justice Chagla just did not know what way to decide it. So, he turned to the Judge on his right who said, "It is very complicated. But let us see; as the arguments proceed, we may get an answer." He turned to the Judge on the left. The judge on the "Chief left said. Justice. have no problem at all. Why should the whole problem appear to you to be complex?" Chief Chagla was heartened that the second Judge was ready with an When the Chief Justice turned to the Judge on his left and asked, "Brother what do you think the solution is? What have you decided?" He replied, "Chief Justice, I have decided to agree with you"

SHRI BHUPESH GUPTA: He was lucky he did not have Mr. Antulay on his front.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: In the same way, whenever you ask the Opposition they will tell you that they have decided to disagree with Mrs. Indira Gandhi. If Mrs. Gandhi says yes, they say no. If she says no, they say yes. Please give up this negative attitude. I will tell you why the Opposition is failing. It is because the basic tenet of any Opposition—if I may quote from illustrious Champion-is that there may be several parties in the Opposition . . .

SHRI BHUPESH GUPTA: The anology that you have given is not well suited.

(DR. THE VICE-CHAIRMAN Dada, do not RAFIQ ZAKARIA): interrupt.

SHRI BHUPESH GUPTA: I must say that Shrimati Indira Gandhi is the Chief Justice, you are on one side and Mr. Verma on the other side.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: I do not think so. I would put it this way. She is the Chief Justice. We are on her right. We find that the task is really complicated, the task is really complex, the task is really difficult. You on her left de just do not agree.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Bhandare, please do not get disturbed by these interruptions. You proceed with your speech.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Anyway, I am happy that Bhupesh Da also agrees with me on what I say the attitude of the Opposition should be.

VICE-CHAIRMAN (DR. • RAFIQ ZAKARIA): He has a delightful habit of disturbing everybody.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Sometimes disturbance is welcome. In his case it is always welcome.

SHRI BHUPESH GUPTA: No. no. I am not disturbing.

SHRI MURLIDHAR CHANDRA-Sir, if I may KANT BHANDARE: proceed to quote, he said:

"There may be several parties in Opposition, but the Opposition means the second main party, temporarily in a minority, with leaders experienced in office, who are ready, when the time arises, to form an alternative Government. This affords a guarantee that its criticism will be directed by a consistent policy and conducted with responsibility—not in a spirt calculated to ruin the game for the sake of the prize."

Now, this is what is lacking here. We do not have an Opposition, the second main party which can take over. The result is that never the main task of the Opposition is discharged. in this House or outside, the task of offering an alternative, the task of being ready there. With the what happens? In the words of Sir Ramsay MacDonald, "the Opposition ha_S no right to obstruct in th**e** sense \mathbf{of} making Parliament barren or unproductive." This is what is happening. But I do hope—as has been said by the mover that it is still not late. We must all believe that everyone of us is here in this House or elsewhere with the same goal in mind, with the same purpose in mind, with the same objective in mind, and that is, to take our nation forward. We share the same confidence, we share the same belief in democracy. And I may tell you that when we lost the elections 1977. I was a very happy in a way, because I felt that for the first time, there would be a two-party rule in the country, which would usher in real democracy. I really wished the Janata Party well, full five years of run...

SHRI BHUPESH GUPTA: You were happy then?

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: At that time, even in my sorrow. I saw a silver lining in the dark clouds. I thought there would be a two party rule emerging for the benefit of the country, for the progress of the country. But the internal contradictions had to topple that Government, without much effort from anybody else. Therefore, I would request I would appeal, I would beseech. It is a gigantic task. The problems spring up every day, every minute. And I think that unless we go hand in hand, with our shoulders put together, it is not possible really to take the nation with the same speed, with the same zest, in the right direction, as early as we ought to. Therefore, I am particularly grateful to the President when he called upon all sections of the Home to extend Cooperation. To quote from the address-"May I urge all sections of the House to approach the onerous task facing the nation a spirit of co-operation. keeping while in mind the to serve the interests of our people." As I said, the challenge is not only national, but the challenge is global. I am quite sure that our country, with the rich heritage with its great history and past, will really go ahead on the path on which we want it to go and that the millions of those who are below the povertyline will soon see the outbreak of the economic and social revolution.

Sir, it will not be fair on my part to conclude unless I say a word to the members of the press.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Don't look at them. Look at me.

SHRI BHUPESH GUPTA: May I suggest one thing? I have no objection. Let the members of the press be allowed to come down and sit here so that he can address them. I have no objection.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Sir, the only reason why I looked at the press box was that I was not quite sure whether they were there and I did not want to sav anything if they were not there because I am not used to talk[Shri Murlidhar Chandrakant Bhandare]

ing to stone-walls or deaf ears or whatever you may say. Mr. Bhupeshda has a privileged position where while looking at the Chair, he can also look up at the press.

Sir, this is my last point. And it is this. I will speak for the experience of this House. What I find is that very serious things which engage the attention of this House, very important matters on which Members pay a lot of attention, take a lot of effort, take much pains, are never noticed by them. What is noticed unfortunately is only sensational things, and this has a very adverse effect on the image of this great institution. I would request the press to be more responsive to the proceedings of this House as well as to their role elsewhere. I find, for example, if there is a scarcity drugs, they will put it in the front page but nobody will try to find out whether there is a cell where you can report and get the drug urgently. I think along side the scarcity report shou'd be reported on the front page also that there is a cell where a patient in distress can go and get the life-saving drug without delay. As a measure of SOS that should be displayed in a more prominent way. I would request them not to copy their western fraternity because we are a developing nation and we owe it to the nation also to educate them, to put all the things in the right perspective, exclude sensationalism, exclude a negative attitude, build up a healthy, positive, attitude towards the progress of the nation.

With these words, Mr. Vice-Chairman, I would once again request the House wholeheartedly to adopt this Motion of Thanks to the President for his Address on the 16th February, 1981.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Now, there are 432 amendments to the Motion which may be moved at this stage...

SHRI J. K. JAIN (Madhya Pradesh): Thank God, there are not 420.

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): Four-twenty is there on the other side.

श्रो जे० के० जेन : मुझे प्रसन्नता है कि ग्रापने ग्रपने में सुधार कर लिया है। चार सौ बोस के जो नम्बर था वह ग्रापने छोड़ दिया है... (ध्यक्षान)

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, with your permission I will make one correction to one printing mistake. (Interruptions) We have heard the two judges of the bench now constituted. Mr. Bhandare and Mr. Verma. We have a bench of three persons constituted now. Of them two have spoken. And the Chief Justice, that is, Shrimati Indira Gandhi, is yet to speak. Even so, I shall move my amendments.

In amendment No. 79 there is a printing error. I have to correct that small error. Instead of the word "forcefully" kindly read 'specifically'. It is not 'forcefully'. Maybe, I committed the error or whatever it is...

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Which amendment?

SHRI BHUPESH GUPTA: Amendment No. 79: Instead of the word
"forcefully" please read "specifically". That is with reference to the
mention of Diego Garcia. I have got
154 amendments in my name. Sir, I
move:

1. "That at the end of Motion, the following be added, namely:—

'but regret that the Address does not show due awareness of the deep economic crisis faught with grave social consequences through which the country is passing.'"

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2. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address overlooks the fact that there is stagnation and even decline many branches of the economy."

3. "That at the end of the Motion, the following be added, namely:-

that the Address 'but regret does not show due concern at the growing economic disparities or even at the fact that more and more people are sinking below the poverty line."

4. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that although the national income is increasing in current prices both national income and the per capita income in real terms or in constant prices are showing a decline."

5. "That at the end of the Motion, the following added, namely:-

'but regret that the Address does not mention that the conditions of the Harijans and other oppressed and backward sections of the com-munity are deteriorating the tall official declarations and promises.' "

6. "That at the end of the Motion. the following be added, namely:-

'but regret that the Address does not show any awareness of the new stirrings among the tribal people not only for their economic and cultural development but also for their political rights and opportunities."

7. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not seem to be concerned about the increasing sufferings of the masses as a result of rising and high prices of all essential commodities of common consumption."

8. "That at the end of the Motion, the following be added, namely:-

that the Address 'but regret does not give any warning against official attempts to advertise the so-called 'deceleration of inflation' on the basis of some temporary and seasonal decline in the wholesale price index even though retail prices continue to rise without reflecting any such temporary decline.' "

9. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take serious view of the failure of the government to revamp and extend public distribution system which is essential for checking price rise and ensuring supply of the daily necessities to the people."

"That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not seem to be concerned about the intensification of operation of the 'free market economy' encouraged by the retrograde trends in government policies."

11. "That at the end of the Motion. the following be added, namely:-

'but regret that the Address does not mention the correctly assessment of the demands of the peasants and the problems they are facing on the one hand and on the other ignores the atempts of those in power at the Centre to create the impression as if the peasants are in support of the policies of denials and plunder of which they are victims as a result of the operations of multinationals and monopolists in the country-side, backed by the Government.'"

12. "That at the end of the Motion, the following be added, namely:-

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'but regret that the Address does not take note of the fact that funds allocated for agriculture, irrigation and rural developments mainly go to the benefit of the rich while the poor sections are, in fact, denied these benefits.'"

13. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not still see the necessity of a radical change in the credit policy of the public sector banks with a view to helping those in the rural areas who need the financial assistance most.'"

14. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any awareness of the fact that exploitation of the rural masses is daily intensifying as a result of the wrong policies of the Government on the one-hand and continuance of the semi-feudal survivals on the other compounded by the invasion of capitalism in rural economy."

15. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not record its appreciation of Kerala and West Bengal Governments, led by the Left and Democratic forces, that the radical land reforms have been carried out and still being continued.'"

16. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not take serious view of the fact that in most of the States the implementation of the land reforms including the land ceilings has come to a dead halt."

17. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not take note of the growth of

agricultural workers from 50 million to well over 60 million which is an indication of rural poverty and growing landlessness among the vast rural masses there."

18. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not see that even the existing laws relating to the minimum agricultural wage are not being faithfully implemented in a number of States and places as a result of the influence of the landlord elements on the Government and the administration.'"

19. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of even the extreme distress and famine conditions through which millions are passing in the drought and famine affected areas of Andhra Pradesh, Rajasthan and other places, nor does it promise adequate provision of relief assistance by the Centre for mitigating their suffering and for the rehabilitation of the economy.'"

20. "That at the end of the Motion, the following be added namely:—

'but regret that the Address does not express any shock even after 33 years of Independence that more than one third of the Indian villages are not provided even with drinking water.'"

21. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that as a result of the Government's failure to buy jute, cotton, tobacco etc., through its own agencies, these mills and certain middle men are reaping benefits by depriving the peasantry of the due prices, while the unlifted stock accumulates.'"

22. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not still see the need of taking over the wholesale trade in foodgrains and certain other essential commodities.'"

23. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not express its shock that even now nearly 3 million bonded labourers exist in the rural India to the shame of us all.'"

24. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the growing rural indebtedness which is causing so much suffering to the agricultural labourers and the poorer sections of the peasantry, neither does it indicate any measure nor relief to them.'"

25. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not speak sharply against the unconscionable concessions that are being showered on the monopolists and even the multinationals in the name of 'incentives' in order to appease their insatiable appetite for super profits.'"

26. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any concern that the industrial policy has not only been revised by the New Industrial Policy Statement of July last year but is also being distorted in order to suit the interest of the monopolists and other tycoons including foreign multinationals."

27. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not warn the Government against the bankrupt theory of seeking economic and industrial development by appeasing the monopolists and other vested interests."

28. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the retrograde 'Industrial Licensing Policy' intended to serve the interest of the monopolists.'"

29. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not propose an end to the policy which legalises unauthorised expansion of capacity by the industrialists in violation of the Industrial (Development and Regulation) Act.'"

30. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note that the FERA measures are not faithfully enforced and that they are being allowed to be defied by the multinationals such as the Hindustan Lever."

31. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not warn against the reckness signing of the so-called 'collaboration' agreement with the West—nearly over 400 such agreement_s have been signed or sanctioned during the last one year.'"

32. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not show any awareness of the fact that in the name of transferring technical know-how the multinationals are trying to further penetrate into the Indian economy, to the detriment of our national aim of selfreliance."

[Shri Bhupesh Gupta]

33, "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not call upon the Government to develop comprehensive programme for self-reliance by taking more affective measures against neocolonialism and its exploitation in all forms.'"

34. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not propose any effective curb on the drain on our national resources as a result of remittances of profits, interests, royalty, dividends etc. by the multi-nationals from this country.'"

35. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take serious note of the protectionist policy of the Western countries particularly the European Economic Community, nor does it propose any effective measures to encounter it.'"

36. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not warn the Government against its illusion about EEC, nor does it promise that proper vigilance would be exercised so that India does not succumb to the bails of the EEC.'"

37 "That at the end of the Motion, the following (be added, namely:—

But regret that while our trade deficit are mounting the Address does not propose any measure to meet the situation or even to prevent the dissipation of our foreign exchange reserves."

38. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that India's share in the total turnover of the world trade is declining along with that of many other developing countries as a result of the protectionist, discriminatory and other neo-colonialist policies pursued by the West, notably the USA and the EEC.'"

39. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take timely note of the situation resulting from the Japan's expanisionist economic policies which is aimed at capturing markets in our region to the detriment of the trade relations and economic development of the developing countries of the region including India.'"

40. "That at the end of the Motion, the following be added, namely:

'but regret that the Address does not show any concern that despite all talks about 'socialism' the concentration of wealth and economic power in the hands of few continues to grow, menacing democracy and the working of its institutions in the country and eroding all moral public standards.'"

41. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not see the urgency of drastic curbs in profits by the monopolists including foreign monopolists in our country but, on the contrary, prefers to encourage their profitshunt.'"

42 ."That at the end of the Motion the following be added, namely:—

'but regret that the Address does not see the need for resource mobilisation by adequately taping the monopolists and the rich who are in a position to pay for the development of the country and who have amassed enormous wealth in various forms,' " 50 I

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43. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not even take note jubilation among the monopolists and other big business circles at the existing policies of the Government concerning big business, nor does it draw any lesson from this fact to devise remedial measures in the interest of national economy."

44. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not take note of the planned and systematic sabotage of the national economy by the monopolists other vested interests in pursuance of their narrow selfish interests."

45. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not show any realisation that the 'economic growth with social justice' is impossible unless drastic measures are taken against monopoly capital and similar other vested interests and for bringing about radical structural changes including thorough going radical agrarian reforms."

46. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address unfortunately does not even echo the President's very correct and forthright public statement that a handful of rich people at the are dictating policies, nor does it propose any measure to end state of affairs rightly exposed by the President himself."

47 "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not take note of the fact that as a result of the business malpractices of the monopolists even the small and medium industry in the great put to private sector are difficulty."

48. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not show any sign of alarm at the deepening liaison between circles and the the big business corridors of power, one off-shoot of which is rampant corruption in high places.' "

49 "That at the end of the Motion, the following be added, namely:-

'but regret that the Address overlooks the disturbing reports allegations about and serious 'kick-back deals' between big business circles and those in positions of power and authority."

50. "That at the end of the Motion, the following be added namely:--

'but regret that the Address does not show any concern at the systematic propaganda by some including Congress (L) Ministers the Chief Ministers and Central Ministers against the Parsystem liamentary-cum-cabinet preparing the with a view to ground for a switch over to authoritarian Presidential form of Government, nor does it give any assurance that such destruction of democracy the Constitution and will not be allowed."

51. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not welcome the fact that all the Opposition parties in the country have come out strongly against the moves to replace the present Parliamentary-cum-cabinet system by the Presidential form of Government, while the need of the hour is to further strengthen and also to renovate existing system by electoral reforms and other measures [Shri Bhupesh Gupta]

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with a view to bringing it closer to the requirements of democracy and to the aspirations of the toiling people.' "

52. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the fact that it 13 highly improper for any Minister who has taken an oath of office under the Constitution to denigrate the present Parliamentary system prompted by certain dangerous and reactionary considerations."

53. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not seem to realise that the propaganda in favour of Presidential system by the Ministers and others of the ruling party is an indication of certain dangerous trends altogether alien to the tradition of our freedom movement and its heritage."

54. That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not warn against the attempts to denigrate the Parliamentary democracy to cover up the failures the rulers to function the system in a democratic way or to implement faithfully even the Directive Principles of the Constitution the socio-economic questions."

55. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take the lesson from the contemporary history that the bourgeoise rulers' failure to function democracy and to respond to the democratic urges of $_{
m the}$ often lead them to turn against Parliamentary democracy and to go in for an authoritarian rule under the cover of the Presidential form of Government."

56. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not take note of the fact that in some Third World countries Presidential form of Government has been resorted to for riding rough-shod over democracy, and to suppress the masses struggling for better life and social justice."

[RAJYA SABHA] on President's Address

57. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not recall the firm stand of Pandit Jawaharlal Nehru in defence of Parliamentary democracy in the face of attempts to undermine it."

58. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not feel concerned at the antiworking class policy of the Government marked by attacks on the trade union rights and otherwise also by repressive measures."

59. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the widespread discontent among the public sector employees all over the country on account of the Government's refusal to implement the agreements which had been signed earlier."

60. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the fact that the workers' cooperation is very important for the smooth and efficient running of the public sector undertakings.' "

61. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of even the magnificent peaceful strike of the Bangalore-based public sector workers numbering 1,25,000 demanding that the agreement signed in 1978 be implemented in respect of these units in order to bring wage. DA and other emoluments, in conformity with those obtaining BHEL.'"

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62. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not show concern at the largescale deployment of police forces including Border Security Force, CRP etc., in Bangalore in order to create tensions and to intimidate the workers and their families, which is now being followed by the arrest of the workers' leaders.'

63. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the fact that although the leaders of striking workers of the Bangalore-based public sector undertakings have expressed the earnest desire to settle the dispute with the Government through negotiations the Government has not responded to it."

64. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the fact that instead of sending Union Labour Minister to Bangalore for trying to settle the dispute with the public sector workers on strike, the Government had sent the Minister for Communications who used impermissible language against the workers and tried to aggravate the situation.' "

65. "That at the end of the Motion, the following oe added namely:-

'but regret that the Address does not take note of the indefinite strike notice which is proposed to be served by the civil defence employees, nor does it make any concrete proposal for the solution of the problem so that it does not become necessary to resort to strike action."

66. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not show concern at the LIC Amendment Ordinance promulgated: designed to not only nullifying the judgement of the Supreme Court. and repudiate the commitment made by the Government to pay the duebonus by the 15th April, 1980."

67. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not show any awareness of the fact that industrial relations in the country cannot be maintained on an even keel unless the Government respects the trade union rights. and the right of collective bargaining by the workers."

68. "That at the end of the Motion,. the following be added namely:-

'but regret that the Address does not take note of the growing tendency of the Government to tailor its Industrial Relations Policy cording to the recommendations of the Boothalingam Committee and. the Bureau of Public Enterprises."

69. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the growing unrest among the public sector workers including those in the P & T, Ports & Docks, Power etc., establishments and that it needs a constructive approach to solve the problems faced by them.' "

70. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not show any awareness that the repressive measures on the part of the Government against the public sector workers would encourage monopolists and others to similar attitude towards the workers and intensify their offensive against them instead of seeking better industrial relations which are needed in the interest of the national economy "

71. "That at the end of the Motion,. the following be added namely:-

[Shri Bhupesh Gupta]

'but regret that the Address does not show any awareness that the industrial unrest provoked by the adamant and unreasonable attitude of the management of the public sector is fraught with danger to the public sector itself, especially when there are forces in the country which are set to sabotage the public sector and destroy it."

72. "That at the end of the Motion, the following be added namely:-

but regret that the Address does not take note of the fact that a large number of members of the loco running staff have already been arbitrarily sacked to suppress the peaceful trade union action on their part.'"

73. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take serious note of the brutal police attacks on the students in Haryana, Orissa, U.P., Punjab and other parts of the country as a result of which there is much unrest among the students."

74. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the fact that there is chaos and confusion in the academic world because the Government has no clear cut democratic education policy."

75. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the fact that as a result of the wrong education policy the teaching and non-teaching staff are discontented and without a correct lead.'"

76. "That at the end of the Motion, the following be added namely:

'but regret that despite highsounding talks about the protection of the honour of the women, the Address does not propose any effective steps to protect women from atrocities and rape by the criminal, anti-social elements and even by the police."

77. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not indicate that Government has drawn correct lesson from the findings of the Ray Commission which investigated the Baghpat incidents and the crimes of the police."

78. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take due note of the growing expansion of the Dieago Garcia US military base and the arms-build up there including nuclear arms."

79. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not express its displeasure at the fact that the declaration of Non-aligned Foreign Ministers' Conference does not specifically refer to the Dieago Garcia military base including the stationing of the Rapid Development Forces there."

80. "That at the end of the Motion, the following be added namely:-

but regret that the Address does not show due awareness of the fact that certain forces, both external and internal, are at work to undermine and weaken India's policy of peace, non-alignment anti-imperialism etc., by raising diversionary voices over Afghanistan and Kampuchea.' "

81 "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not warn against the machinations of imperialist and their allies harp on the theme of the socalled "super power rivalry" and "super power bids" for spheres of influence in order to cover up the aggressive moves of US-China axis,"

82. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not give any rousing call to the nation against the machinations of the aggressive US imperialists and their Chinese and other collaborators who threaten the security of our country."

83. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not draw attention to the fact that the arms captured from the insurgents in the North Eastern region of the country are mostly of the American, Chinese and Pakistani make.'"

84. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not indicate any correct policy towards the countries of the ASEAN which are being more and more involved with the intrigues machinations of imperialism and hegemonism of the US-China axis."

85. "That at the end of the Motion, the following be added namely:--

'but regret that the Address does not name the US imperialists as the main culprits in escalating threat against the security and independence of our country by its military build up not only in Diego Garcia but also in the other parts of the region.' "

86. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not outline concrete steps and initiatives the Government of India should take in implementing the decision of the non-aligned movement for establishing a new international economic order, nor does it against neoindicate that fight colonialism will be intensified within our country through correct steps to curb and eliminate the exploitation of the multinationals in particular.' "

87. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take due note of the fact that the non-aligned conference saw the dirty campaign of imperialists and also of reactionary forces within the country in order not only to propagate the imperialists line with regard to the movement and for its disruption but also to embarrass India's position as the host country."

88. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not note the fact that during the non-aligned conference thousands of anti-Soviet, Anti-Cuba and anti-Democratic Republic of Afghanistan posters appeared in the capital under the inspiration of certain external forces, nor does it propose any inquiry into this pro-imperialist disruptive propaganda intensified to weakening and undermine our country's position in the eyes of the world.' "

89. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not show any awareness of the fact that in the recent months a large number of Afghans who are hostile to the Democratic Republic of Afghanistan have infiltrated in our country to carry on subversive propaganda against the DRA.'"

90. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not stress the urgency and importance of strengthening the antiimperialist content of India's foreign policy.' "

91. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not stress that the stability the nation needs today is to be achieved by improving the living conditions

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of the people and by inspiring their willing cooperation in all fields of national activity—political, economic and social."

92. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not express its alarm at the phenomenal growth of money power invading different walks of public life."

93. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not still see the need for the review of the Centre-State relations with a view to giving wide, powers to the States and providing them with greater financial assistance.'"

94. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the serious criticisms that have been made by some Chief Ministers regarding the formulation of the Draft Sixth Five Year Plan and also to the effect that the States have been all but ignored.'

95. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not take note of the objections by the Kerala and West Bengal Governments to the refusal of permission by the Central Government to them to mobilise greater resources by public borrowings."

96. "That at the end of the Motion, the following he added namely:—

'but regret that the Address does not take note of the fact that in the preparation of the Draft Sixth Five Year Plan the non-official Members of Parliament have been completely ignored, contrary to the practice followed earlier, specially during the preparation of the 2nd and 3rd Five Year Plan.'"

97. "That at the end of the Motion, the following be added namely:—

'but regret that the Address does not take note that planning in India can no longer be a success or achieve desired objectives unless there is a radical orientation in the socio-economic approach of the planning.'

98. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any awareness that the monopolists and multinationals are the avowed enemies of planning.'"

99. "That at the end of the Motion, the following be added namely:—

'but regret that the Address does not take note of the serious complaint by some non-Congress(I) ruled State Governments against discriminations by the Centre, nor does it indicate the redressal of the grievances on this score.'"

100. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not promise the abolition of contract system in jobs in industries.'"

101. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not promise the decasualisation of the casual labourers in the state, owned industries like Ports & Docks & Railways.'"

102. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not give stern warning against the use of NSA against trade union movement and the political opponents or otherwise for suppressing the democratic struggles of the working people.'"

103. "That at the end of the Motion, the following be added, namely:—

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17.14 'but regret that the Address does not give any assurance that the lockouts, closures and lay-offs would be banned and the workers rights would be protected against such anti-workers steps."

104. "That at the end of the Motion, the following he added, namely:-

.. 'but regret that the Address does not show proper awareness of the power-crisis in the country, nor does it indicate the adoption of a correct, integrated energy policy."

105. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not pay any heed to the complaints by the non-Congress (I) State Governments like West Bengal and Kerala that many of their measures including legislations requiring Centre's approval and the President's assent are unduly held up at the Centre—thereby causing great harm to the States concerned."

106. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not give any assurance that the recommendations of the Gujral Committee on the status of Urdu language would be forthwith implemented,' '' Commence of

..,1 *.**3**, * the residence of 107. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take into account the difficulties and sufferings of the handloom weavers and other artisans, nor does it propose any measure to mitigate them or solve their problems."

108. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the strong protests from the different sections of the public in the country, not to speak of the opposition parties, against the partisan manner in which the offi-

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cial mass media AIR-TV are being run.' "

109. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take serious view of the statement by the Minister of Information & Broadcasting which encourages the idea of censorship."

110. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the fact that the struggles of the working class and other democratic sections of the toiling masses are planfully played down by the official mass media as if all this has no news value."

111. "That at the end of the Motion, the following be added namely:-

'but regret that the Address does not take note of the official media boosting out of all proportions the Government statements and other propaganda while neglecting educate and inspire the people in the ideas of secularism and democracy and in the struggle against communal and disruptive trends."

112. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the fact that while covering speeches and statements of the opposition leaders and members, if at all, only inconsequential points are taken up in order to create the impression as if the opposition is being given its due share in the coverage."

113. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address ignores the complaint of the Chief Minister of Kerala that he was prevented from broadcasting from the Trivandrum Station of the AIR on the occasion of the first anniversary of the L.D.F. Government."

[Shri Bhupesh Gupta]

114. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not take note of the unprecedented misuse of the Government machinery and resources for organising by the ruling party its partisan rally in Delhi on February 16 or the adverse press and public comments on the same.'"

115. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address overlooks the fact that the Government itself has been raising prices, the latest example being the coal prices close on the heels of the price rise of the petroleum products.'"

116. "That at the end of the Motion, the following he added, namely:—

'but regret that the Address does not react to the valid criticisms of the Draft Sixth Five Year Plan by the Chief Ministers of West Bengal and Kerala and the refusal of these two States plus Tripura to support this Draft.'"

117. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not still see the necessity of giving the National Development Council a statutory status and make its work accountable to Parliament.'"

118. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the steady concentration of power in the upper echelons of bureaucracy as a result of the malfunctioning of the Cabinet as a collective body.'"

119. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take due note of the creeping demoralisation in the administration as a result of partisan, favouritism being shown in the matter of appointments, promotions and postings etc.'" 120. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the open agitation even in the intelligence service such as IB, CBI and RAW caused by certain policies being pursued there.'"

121. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not show any awareness of the fact that there are growing tendencies to downgrade, in actual practice, the functioning of Parliament and the various committees comprised of its members."

122. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not take note that the disapproval by the Speaker of the Lok Sabha and the Chairman of the Rajya Sabha of the practice of the promulgation of Ordinances on the eve of Parliament's Session has gone unheaded by the Government."

123. "That at the end of the Motion, the following be added," namely:—

but regret that the Address does not take serious view of the fact that an Act of Parliament—the Maintenance of Internal Security (Repeal) Act, 1978 was repealed by an executive fiat, i.e. the National Security Ordinance, which amounts to usurpation of the legislative power by the executive.' 79

124. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not show concern at the disturbing growth of communal propaganda and activity, nor does it propose any effective curbs on them."

125. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not counsel the Government that

instead of sweepingly and indiscriminatingly decrying the opposition and accusing the opposition parties of "non-cooperation" the Government should spell out exactly on what issues such cooperation is expected by the Government, bearing in mind that the left and democratic forces in the opposition cannot be expected to support the anti-people and anti-democratic policies of the such immoral Government, orpolicies as the Special Bearer Bonds Scheme would signify."

126. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not see the necessity of sharing the corporation tax, customs and export duties with the States."

127. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not take note that the failure by India to make its own national statement at the Non-aligned Foreign Ministers' Conference in addition to preparing the Draft declaration for it was a mistake."

128. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not take note that India should have taken a firm stand in the face of the retrograde pressures at Nonaligned Foreign Ministers' Conference on the issues of Diego Garcia, Kampuchea and the Democratic Republic of Afghanistan while continuing its efforts to preserve the unity of the non-aligned movement."

129. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not stress that the anti-imperialist the non-aligned movecontent of ment has to be constantly reinforced

for the sake of its principles and future as for the cause of peace. independence international and security."

130. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address ages not take due note of the US tactics of pressure against India over the supply of the enriched uranium for Tarapur plant and also the officially inspired press campaign."

131. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take into account the serious situation which has arisen due to sharp and continuous rise in prices of edible oil, nor does it propose and step to face it."

132. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take a serious view of the fact that the CIA and other imperialist agencies are active in our country with a view to encouraging forces of reaction, disruption distintegration.'"

(Amendment Nos. 1 to 1 32 also stood in the names of Shri M. Kalyana Sundaram, Shri S. Kumaran and Shri Bhola Prasad)

133. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address opens with the gushing claims of achievements of the Government seeking to conceal the Government's failure as if some statistical jugglery can distort the sombre reality."

134. "That at the end of the Motion, the following be added, namely:-

but regret that the Address is a classic exercise in smug complacency whereas it should have been a frank

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[Shri Bhupesh Gupta]

the emergence of a new mutual of interests" with these countri which is nothing but an embellis

ment of the West."

in order to understand where the Government had failed and how the corrections could be found."

and honest attempt at self-critcism

135. "That at the end of the Motion, the following be added, namely:—

'but regret that while the Address rightly expresses happiness for India hosting the recent meeting of the Non-aligned Foreign Ministers in New Delhi, it fails to take hote that on some crucial questions, the Government yielded to the pressures of the retrograde forces within the movement even to the point of compromising its past, relatively better positions.'"

136. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address this time does not strangely mention the Diego Garcia, US Military base, even while referring to the demand for the establishment of a Zone of Peace in Indian Ocean, whereas this particular flash point base of war needed special attention.'"

137. "That at the end of the Motion, the following be added, namely:—

but regret that the Address declares that "With the USA we share common values and ideals" unmindful that this amounts to nothing but self-denigration in so far as India is concerned on the one hand and a totally uncalled for and impermissible eulogy to the JUSA and that too specially at moment when this imperialist power has assumed an aggravated aggressive posture, menacing peace, independence and international security."

138. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address completely fails to understand the dangerous trends in the policies of the countries of the Western Europe and declares "We are heartened at

139. "That at the end of the Motic the following be added, namely:—

'but regret that the Addreexpresses its happiness at the meeting of the Commonwealth Heads, States and Government belonging the Asian and Pacific Region, whithe communique issued at the elof that meeting has caused conce because it encourages the reactionary elements in these Commonwealth countries and caters to the interests at least in some ways the US imperialism and its hegmonist collaborators.'

140. "That at the end of the Motio the following be added, namely:—

but regret that while referring india's relations with Pakistan ar China and expressing the hope for the improvement of such relation the Address has chosen to shut it eyes to the arms build-up and other dangerous moves by Islamabad an Beijing including the construction of certain military bases near the Indian border.'"

192. "That at the end of the motior the following be added, namely:—

'but regret that the Addres makes an exaggerated claim the Government has "gone ahea with speed and determination repair the damage caused in th national economy by three years odrift and lack of direction" while it many respects it has, in fact, basi policies of th cally pursued the previous regime of which the con cessions to the monopolists and the multinationals is one example and the growing anti-working clas attitude another."

193. "That at the end of the motion the following be added, namely:—

'but regret that the Address while making much of what it calls

"significant slowing down of the inflationary rate from 23 per cent to 15 per cent" conveniently glosses over the fact that this fall largely due to seasonal factors in wholesale price index, is not reflected at all in retail prices which have continued to show upward trends."

194. "That at the end of the motion, he following be added, namely:—

'but regret that in making the claim that the "Central and State mounted a massive Governments relief operation" to meet the unprecedented drought situation of 1979-80, the Address passes over the fact that for the drought areas in Andhra Pradesh only Rs. 23 crores been allotted while the magnitude demands Rs. 200 of the problem relief under various crores for heads.'"

195. "That at the end of the motion, the following be added, namely:—

'but regret that while the Address juggles statistics of production of some foodgrains and other agricultural commodities to draw a rosy picture it fails to see the crisis and the suffering of the people engaged in such production.'"

196. "That at the end of the motion, the following be added, namely:—

i 'but regret that the Address takes a pie-in-the-sky approach when it talks about economic growth and social development.'"

197. "That at the end of the motion, the following be added, namely:—

'but regret that while the Address anticipates increase of national income by about 6.5 per cent during 1980-81 it omits to note that at constant prices both the GNP and per capita income are declining, thereby indicating serious crisis in our economy.'"

198. "That at the end of the motion, the following be added, namely:—

but regret that while claiming for industrial "climate that the growth has been investment and Address does not improved" the take note of the fact that the offensive of the monopolists as well as as the employer the Government working peoplethe against employees and workers-is daily visiting the kind of climate that is required for industrial progress particularly in a developing country such as ours."

199. "That at the end of the motion, the following be added, namely:—"

'but regret that while the Address claims that "Government are firmly committed to safeguarding the interests of farmers" nothing concrete is actually offered them by way of remunerative price or otherwise but on the contrary they and other sections of the community are asked "to exercise restraint in demanding higher incomes and prices."

200. "That at the end of the motion, the following be added, namely:—

'but regret that on the question of the farmers' crucial demand for remunerative price and other demands, there is not even a faint echo in the address of the pledge to "do everything to solve your problem" which the Prime Minister were to give at the "Kisan rally" barely one hour later after the Address was delivered.'"

201. "That at the end of the motion, the following be added, namely:—

'but regret that while the Address is against the demand for "higher incomes and prices" it is completely silent on high profits and other forms of money grabbing by the monopolists, multinationals and other exploiters."

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[Shri Bhupesh Gupta]

202. "That at the end of the motion. the following be added, namely:-

but regret that the Address has not thought fit to explain why it was necessary to use the Ordinance making power to promulgate the Special Bearer Bonds Ordinance to legalise black money and reward the black money holders or to promulgate the LIC Amendment Ordinance to throw overboard the Government's agreement with the LIC employees and to negative the judgement of the Supreme Court on the question of bonus."

203. "That at the end of the motion, the following be added, namely:-

'but regret that the Address would create the wrong impression as if it is more or less all roses, while, in reality, the country is passing through unprecedentedly difficult times and the boundless mass misery."

204. "That at the end of the motion, the following be added, namely:-

'but regret that the Address sweepingly repeats the hackneyed formulation, "big powers", while referring to "growing military activities in the Indian Ocean" but overlooks the fact that only one big power", that is the USA, is responsible for such military activities as "seriously affected our security environment.'"

205. "That at the end of the motion, the following be added, namely:-

but regret that after so many years of independence if the Address continues to be uninspiring and increasingly so it is because of the wrong policies on socio-economic issues, lack of vision and perception on the part of the Government."

(DR. VICE-CHAIRMAN THE RAFIQ ZAKARIA): Prof. Sourendra

Bhattacharjee is not present. The fore. Amendment Nos. 141 to standing in his name are not mov Shri Bhanu Pratap Singh,

SHRI BHANU PRATAP SINC (Uttar Pradesh): Sir, I move:

146. "That at the end of the Motic the following be added, namely:-

but regret that the Address do not mention any specific programs to establish near-equality in t earnings and living conditions those who work on land and tl rest of the population'."

SHRI SHRIDHAR WASUDE DHABE (Maharashtra): Sir, I move

147. "That at the end of the Motio. the following be added, namely:-

"but regret that the Address dot not assure giving of remunerativ prices by Government to peasan for agricultural produce and fooc grains taking into consideration th rising cost of agricultural input such as fertilizers, insecticide etc."

148. "That at the end of the Motior the following be added, namely:-

but regret that the Address does not refer to the problems of cotton growers especially with regard t the monopoly procurement schemes and guaranteed price."

149. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not refer to land reforms and distribution of surplus land to Harijans and landless labour and housing programme for the rural population.' "

150. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not refer to the national wage policy and policy on bonus even though Government is taking unilateral action for wage freeze by issuing Providence Comment

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Ordinances like the Life Insurance Corporation (Amendment) Ordinance, 1981 giving go-bye to collective bargaining and principles of settlement of industrial disputes and also making discrimination between one group of Government employees and the other by paying bonus to some and denying it to others."

151. "That at the end of the Motion, the following be added, namely:-

but regret that the Address makes no mention about the national sports policy in order to promote sports and healthy recreation especially in view of the poor performance of the Indian teams in International events and Olympics."

152. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address makes no mention of the National Housing Policy and the needs of urban population."

153. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not refer to any national employment policy and the measures taken to solve the unemployment problem.' "

321. That at the end of the Motion, the following be added namely:-

"but regret that the Address does not mention about increasing difficulties and sufferings of workers and down-trodden masses as a result of steep rise in prices of all commodities."

THE VICE-CHAIRMAN (DR. ZAKARIA): Shri Syed RAFIO Ahmad Hashmi is not present. Therefore, amendment Nos. 154 standing in his name are not moved. Shri Jha.

CHANDRA JHA SHRI SHIVA (Bihar): Sir, I move:

175. That at the end of the Motion, the following be added, namely:-

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"but regret that the Address does not contain any assurance about the inclusion of Maithili Language in the Eighth Schedule to the Constitution of India."

176. "That at the end of the Motion, the following be added, namely:--

but regret that the Address does not mention about the control of 75 big Monopoly Houses in the country.' "

177. "That at the end of the Motion, the following be added. namely:--

'but regret that the Address does not mention about the steps to be taken for reducing the income disparities in the country."

178. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not mention about the fixation of the minimum and maximum incomes in the country."

179. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not contain anything about broadening the freedom of the press by establishing planned press and party press in the country."

180. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not give any assurance for providing full employment to all in the country."

181. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not contain anything to contain the student unrest in the country."

[Shri Shiva Chandra Jha]

182. "That at the end of the Motion, the following be added, namely:

'but regret that the Address does not take note of the discriminatory treatment to the Indians in U.K.'"

183. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not mention any steps for maintaining the Indian Ocean as a Zone of Peace as recommended in the U.N. Resolution.'"

184. "That at the end of the Motion, the following be added, namely:--

. 'but regret that the Address does not contain anything about establishing equality among the Member-States in the U.N. by abolishing the veto system in the U.N. Security Council.'

SHRI SUNDER SINGH BHAN-DARI: Sir, I move:

185. "That at the end of the Mction, the following be added, namely:--

'but regret that the Address does not contain anything new and hopeful which would inspire confidence that henceforth the country would have a Government that works instead of a Government that shirks.'

186. "That at the end of the Motion, the following be added, namely:--

but regret that the Address does not refer to the recent party Tamasha held in Delhi in the name of Kisan Rally, for which rail and road transport in most States was seriously disrupted, official machinery was abused to raise party funds, and mobilise participants for the rally, industrial activity was suspended in Delhi's neighbouring areas by cutting power supply and Delhi's educational activity was brough; to a halt by closing schools and colleges.'"

187. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not give any assurance to contain within a specific period the soaring prices of essential commodities which are adding to the agony of the already hard pressed common man.'"

188. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address makes no mention of the arbitrary use of the National Security Act in different parts of the country against leaders of trade unions, and political parties when they seek to voice public grievances by legal and peaceful means.'"

189. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address fails to refer to the imposition of precensorship on press in Assam, its endorsement and support by Union Minister of State for Information and Broadcasting, and the ominous threats to Freedom of Press contained in the utterances of Ministers in Bihar, Madhya Pradesh, Karnataka and other States.'"

190. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not hold out any assurance that the independence of judiciary would be safeguarded from executive interference."

191. "That at the end of the Motion, the following be added, namely:—

'but regret to note that the Address does not mention steps to end the blatantly partisan propaganda by Akashvani and Doordarshan which has severely undermined the credibility of the official media."

(The amendment Nos. 185 to 191 also stood in the names of Shri Lal K Advani and Shri Jagdish Prasad Mathur).

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GHANSHYAMBHAI OZA (Gujarat): Sir. I move:

206. "That at the end of the Motion, the following be added, namely:--

but regret that the Address does not mention about the growing unemployment among the educated youth."

207. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the steps taken by Government for bringing down the prices of essential commodities and their supply through fair price shops in the country at reasonable prices.' "

208. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the rise in prices of steel, coal, petrol and petroleum products.' "

209. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the Prime Minister's assurance held out immediately after her victory at the polls that her Government would not work for destabilization or indulge in politics of confrontation."

210. "That at the end of the Motion, the following be added, namely:—

> 'but regret that the Address does not mention about the freedom of Press which is continuously vilified, attacked (as in Karnataka and Orissa) and subjected to censorship (as in Assam)."

211. "That at the end of the Motion, the following be added, namely:--

but regret that the Address does not mention about the working of AIR and Doordarshan which have become mouth pieces of the party in power and Government."

212. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not mention about the brutalities on women which have become an every day phenomenon."

213. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address docs not mention about the deteriorating law and order situation in the country.'"

214. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about increasing use of brute force by police on citizens either as individuals or in groups."

215. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address fails to mention that:

- (i) more than fifty per cent of our people live below the poverty the saidth and
- (ii) sixty five per cent people are illiterate; and
- (iii) eighty per cent people do not get any elementary medical assistance.' "

216. "That at the end of the Motion. the following be added, namely:-

'but regret that the Address does not indicate the glaring disparities in development in towns and villages which are causing anxiety."

217. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address fails to mention about the unrest in the farming community and their wide spread agitations in various places because of the unremunera[Shri Ghanshyambhai Oza]

tive prices of agricultural produce and non-availability of elementary facilities of life in the rural areas."

218. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address fails to indicate the long term and effective solution to the price problem.'"

219. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the urgent need to build and expand the scope of the public distribution system to ensure the availability of essential consumer goods at low prices, particularly to the people who live in villages or below the poverty line.'"

220. "That at the end of the Motion, the following be added, namely:—

but regret that the Address makes no mention about the problems of Minorities, Scheduled Castes and Scheduled Tribes and Backward Classes which deserve immediate attention and their solutions."

221. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the problem of regional imbalances which are growing fast and the steps taken by Government to find out solutions thereto.'"

222. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address fails to mention about the freedom of judiciary, the Press and other media which are essential for the preservation of our democratic values.'"

223. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention about the radical electoral reforms to be undertaken to save democracy, to bring in objectivity and to raise the character of the public representatives."

224. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the institution of judicial or Parliamentary inquiry into the whole affair of the Thal Vaishet Fertilizer Project.'"

225. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the blinding of under trials and shooting of prisoners in the jail premises, particularly in Bihar.'"

226. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the elimination of all unnecessary powers of licensing and related procedures with a view to stimulate the industrial development.'"

(The amendmentl No.s. 206 to 226 also stood in the names of Shri Viren J. Shah and Shri Syed Shahabuddin).

SHRI HARKISHAN SINGH SUR-JEET (Punjab): Sir, I move:

227. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the detention of the political workers, trade union workers under the National Security Act.'"

228. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the brutal use of National Security Act to suppress popular and democratic movements.'"

229. "That at the end of the Motion, the following be added, namely:—

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'but regret that the Address does not mention about the increasing atrocities on women in the country.'"

230. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the increasing atrocities on the Harijans, minorities and other weaker sections of the population in States of Gujarat, Bihar, U.P. and M.P.'"

231. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the failure of the U.P. Government to restore complete normalcy in places like Moradabad where minorities are facing danger to their lives and properties.'"

232. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the defiance by the Bihar State Government of the Supreme Court's directives regarding the cases of blindings of undertrials in Bhagalpur Jail.'"

233. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention about the police blindings of undertrial prisoners in Bhagalpur."

234. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the armed attack on the Republic of Mozambique by the racist South African Government.'"

235. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the oppres-

sion of tribals by non-tribals in the tribal belts."

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236. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address has failed to condemn surveillance of innocent citizen by the CBI/IB through tapping of telephones, censoring their letters etc.'"

237. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address has failed to condemn the discriminatory attitude of the Government towards the people of West Bengal, Kerala and Tripura so far as Central services are concerned as is evident from the Home Ministry Circular No. 18011/6(5)/17-Estt. (B).'"

238. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address has failed to mention anything about the increasing menace of dowry and dowry deaths in the country.'

239. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address has failed to condemn the revival of Sati.'"

240. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the Government's failure to ensure equal pay and facilities for working men and women.'"

241. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address has failed to mention about the increasing insecurity in the rail travel.'

242. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address has failed to condemn the increase

[Shri Harkishan Singh Surject]

in rape cases by policemen and other members of law enforcing agencies."

243. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the galloping price rise and the large antiprice rise resistance by the people."

244. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the wide-spread peasant upsurge for remunerative price for their produce.'"

245. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention about the rapidly deteriorating international situation and the danger of war due to imperialists pursuant to their policy of arms build up, stationing new and powerful nuclear missiles in Europe, policing of gulf area and the Indian Ocean with the expansion of existing bases like the nuclearised Diego Garcia and setting up of new bases."

246. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the growing pressure from the multinationals on the free run on under-developed countries resulting in neo-colonialism getting back what old colonialism lost."

247. "That at the end of the Motion, he following be added, namely:—

'but regret that the Address does not mention about the genuine help rendered by the Socialist countries to India.'"

248. "That at the end of the Motion, he following be added, namely:—

'but regret that the Address does not mention about the cconc-

mic onslaught on the people's standards of living."

249. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the failure of the Government to curb the monopolists and foreign multinationals in the country."

250. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the fact that the Government is giving further concessions to the monopolists and multinationals.'"

251. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the increasing attack on the working class, peasantry and the common people in order to throw the burden of the crisis on their shoulders.'"

252. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the Government's arming itself with everincreasing repressive powers to crush the people.'

253. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the Government's bonanza to black money holders by allowing them freely to legalise their ill-gotten wealth through the bond scheme introduced by the Ordinance.'"

254. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention about the increased number of Ordinances issued by the Government which subvert the rights of the working people and

also endangers the norms of Parliamentary democracy."

255. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the hypocritical plan proposal regarding income and wage policy of the Government.'

256. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the deteriorating economic situation in the country wherein the rate of inflation is increasing day by day with steep rise in the prices of essential commodities, and the failure of the Government in this regard.'"

257. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the allround attack on the living standards of the people through increased taxation and curbs on the wages of workers, employees etc.'",

258. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the stench of corruption which pervades the administration and the wheels of industry stop moving because of inefficient management, bureaucratic attitudes and corruption.'"

259. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the influx of petro-dollars from the oil-rich countries for investment in non-essential concerns thus, marring further the helpless conditions of the Indian Economy.'"

260. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the disrespect shown to the Chief Minister of Kerala by not allowing him to broadcast over the All India Radio on the eve of one year completion of the Kerala Left Democratic Government.'"

261. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the US Naval bases in Diego Garcia in the Indian Ocean which is a constant threat to the security of the littoral States.'"

262. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the curtailment of the State Government's powers by the Central Government.'

263. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the biased attitude of the Centre in regard to the allocation of funds to the non-Cong(I) States.'"

264. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the abolition of contract labour system in the country.'"

265. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not mention about the abjec failure of the Government in check ing the recurrence of flood havo in the country.'" [Shri Harkishan Singh Surject]

266. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the need for adequate financial help to the States which are affected by drought, flood and other natural calamities.'"

267. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the need for inclusion of Nepali language in the Eighth Schedule to the Constitution of India.'"

268. That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about giving relief to unemployed in the country and the need for special allocation of funds to the State_S which are giving relief to the unemployed."

269. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the proposal floated by some members of the ruling party to change the present responsible form of Parliamentary democracy to a Presidential form which is nothing but a veiled form of authoritarian and despotic rule to be imposed on the people of India legalising the dynastic rule.'"

270. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the mounting attack on the Judiciary by the Executive to get the Judiciary committed to the authoritarianism of the Executive thereby undermining the independence and impartiality of the Judiciary.'"

271. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the transfer

of Judges of High Courts on considerations other than principles of justice thereby deliberately creating the conditions under which the Judiciary would be compelled to serve the authoritarian interests of the Executive."

272. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the mounting unemployment in the country.'"

273. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the mass illiteracy in the country and the failure of the Government to evolve a policy to eradicate it."

274. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the failure of the Government to nationalise all the foreign assets in the country.'"

275. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the failure of the Government to nationalise the monopoly houses in the country.'"

276. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the increasing impoverisation of the rural masses and the manifestation of their discontentment in the rising struggle of the rural masses.'"

277. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the need-based wage policy in India.'"

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278. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the land reforms in the interests of the peasants as without radical land if forms the economy cannot be saved 5. from its present situation position."

279. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the undemocratic private management of the educational institutions of the country and the steps the Government propose to take to do away with the same.' " fr.,, 12 122

280. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the national policy of education and the need to fight all obscurantist, communal and undemocratic ideas in the field of education.'"

281. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the need for the democratisation of the University acts."

282. "That at the end of the Motion, the following be added, namely:---

'but regret that the Address does not mention about the threat being posed to the peace and security of the world by the U.S.A. due to its policy of heavy militarisation.'"

283. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the need for a circular Railway for Calcutta and its immediate construction to ease the problem of transport there."

284. "That at the end of the Motion, the following be added, namely:-

regret that the Address does not mention about the propeople activities of the three State Governments of West Bengal, Kerala and Tripura and the conspiracy by the vested interests to create the conditions of instability to pave the way for central intervention."

285. "That at the end of the Motion. the following be added, namely:-

'but regret that the Address does not take note of the Central Government's deliberate discrimination with regard to West Bengal, Kerala and Tripura in the matter of release of foodgrains and other essential articles with a motive to create discontent among the people of these States and to make the Governments of these States unpopular so as to utilise opportune moment to attack these Governments, violating all propriety and democratic norms."

(The amendments Nos. 227 tc 295 also stood in the names of Shri P. Ramamurti, Shri Pattiam Rajan. Shrimati Kanak Mukherjee and Shri Syed Shahedullah.)

THE VICE-CHAIRMAN (DR RA-FIQ ZAKARIA): Shri Ram Lakhan Prasad Gupta is not present. Therefore, amendment No. 286 standing in his name is not moved.

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, I move:

287. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not show due awareness of the social violence, economic crisi**s** fraught with grave social consequences through which the country is passing."

288. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the fact that

294 "That at the end of the Motion, the following be added, namely:—

[Shri Era Sezhiyan]
there is economic stagnation in the infrastructure of the economy and even decline in many segments of the economy."

289. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not take note of the fact that national income and the per capita income in the real terms at constant price are declining."

290. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention that the conditions of the Harijans and other oppressed and backward sections of the community are deteriorating despite the tall official declarations and promiles.'"

291. "That at the end of the Motion, the following be added, namely:—

does not show any awareness of police violence and the loot by contractors against the tribal people nor of the deep apprehensions in their minds regarding their economic and cultural development and political rights and opportunities."

292. "That at the end of the Motion, the following be added, namely:—

c. 'but regret that the Address does not take note of the rising and high prices of all essential commodities of common consumption resulting in pushing of 15 million more people below poverty line.'"

293. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take serious view of the failure of the Government to extend and strengthen the public distribution system to cover the vulnerable sections of the Society in particular.'

but regret that the Address does not correctly assess the demands of the peasants and the growing disparities between the prices of agricultural commodities and industrial products, and the fact that the terms of the A.P.C. are neither broad nor satisfactorily implemented."

295. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that funds allocated for agriculture, irrigation and rural development mainly go to the benefit of the rich while the poor sections are in fact denied of these benefits.'"

296. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not still see the necessity of a radical change in the credit and investment policies of the financial public institutions with a view to helping the rural poor who need most the financial support."

297. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address' does not take serious view of the fact that several land ceiling laws are still excluded from the Ninth Schedule to the constitution and that in most of the States the implementation of the land reforms including the land ceiling has been halted by the semi-feudal elements in Government and bureaucracy.'"

298. "That at the end of the Motion, the following be added, namely:

'but regret that the Address does not take note of the extreme distress and famine conditions

through which millions of people are passing in the drought and famine affected areas of Andhra Pradesh, Rajasthan and other places, or promise adequate provisions of relief assistance by the Centre for mitigating their suffering and for the rehabilitation of the economy."

299. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not express any shock that while 45,000 villages were provided potable drinking water by Janata Government in 27 months the pace of progress has been deaccelerated.'"

300. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the failure of the Government agencies to buy jute, cotton, tobacco etc. with the result that the manufacturers and wholesale traders are reaping benefits by depriving the peasantry of the due prices, while the unlifted stock accumulate.'"

301. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address makes no mention about the attitude of the Government to the unanimous recommendations of the Standing Advisory Committee on unorganised rural poor, the bonded labour and agricultural workers.'"

302. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any concern that the industrial policy has not only been revised by the New Industrial Policy Statement of July last year but the Janata Government's policy of reserving specific items for production in small and cottage sectors has been given up removing the 1728 RS—18.

Central focus of employment generation and that it is also being distorted to suit the interest of the monopolists and foreign multinationals."

303. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not give an assurance for ending the policy which legalises unauthorised expansion of capacity by the industrialists in violation of Industrial (Development and Regulation) Act even in priority areas, and the sectors covered by FERA and MRTP Act.'"

304. "That at the end of the Motion, the following be added, namely:—

'But regret that the Address does not take note that the FERA measures are not being faithfully enforced and that they are being allowed to be defied by the multinationals such as the Hindustan Lever.'

305. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any aware less of the fact that our Research and Development Programme is not attended to adequately and instead the multinationals are allowed to further penetrate into the Indian economy on conditions detrimental to our self-reliance.'"

306. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not propose any effective curb on the drain on our national resources as a result of remittances of profit, interests, royalties, dividends etc., by the multinationals from this country.'"

(The amendments Nos. 287 to 306 also stood in the names of Shri Surendra Mohan, Dr. Shanti G. Patel and Shri Biswa Goswami).

[Shri Era Sezhiyan]

322. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address fails to mention the need to takeover the B&C Mills, Madras, to ensure continued production and employment.'"

323. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not disapprove of various scandalous deals like Thal Vaishet, sugar, coal etc., with which Union Government has been associated.'"

324. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that in some Third World countries the Presidential form of Government has been resorted to for riding rough-shod over democracy and to suppress the masses struggling for better life and social justice'"

325. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show concern at the antiworking class policy of the Government marked by threats to take away trade union rights including the right to strike and otherwise also by repressive measure.'"

326. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the wide-spread discontent among the public sector employees all over the country on account of the Government's refusal to implement the agreements which had been signed earlier.'"

327. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the erosion of

real income of salaried employees as brought out by Rath Committee Report.'"

328. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of even the magnificant peaceful strike of the Bangalore-based public sector workers numbering 1,25,000 demanding that the agreement signed in 1978 be implemented in respect of these units in order to bring wage, DA and other emoluments, in conformity with those obtaining in BHEL.'"

329. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show concern at the large-scale deployment of police forces including Border Security Force, CRP etc., in Bangalore in order to create tensions and to intimidate the workers and their families which is now being followed by the arrest of the workers' leaders.'"

330. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that although the leaders of striking workers of Bangalore-based public sector undertakings have expressed their earnest desire to settle the dispute with the Government through negotiations the Government has not responded to it."

331. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the indefinite strike notice which is proposed to be served by the civil defence employees, or make any concrete proposal for the solution of the problem so that it does not become necessary to resort to strike action.'"

332. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show concern at the LIC Amendment Ordinance promulgated which is designed not only to nullifying the judgment of the Supreme Court and repudiating the commitment made by the Government to pay the due bonus by the 15th of April, 1980.'"

333. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not make any proposal of a comprehensive policy on industrial relations.'"

334. "That at the end of the Motion, the following b_{θ} added, namely:—

'but regret that the Address does not show any awareness that the repressive measures on the part of the Government against the public sector workers that would encourage corporate sector management to take similar attitude towards their workers and intensify their offensive against them."

335. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not make serious note of the brutal police attacks on the students in Haryana, Orissa, U.P., Punjab and other parts of the country as a result of which there is much unrest among the students.'

336. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that there is chaos and confusion in education because the Government has usurped the autonomy enjoyed by the academic institutions has retained elitist public school system, has not given over secondary education, a vocational bias and has generally retained the colonial priorities.'"

337. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that as a result of wrong education priorities, the number of dropouts at primary and secondary levels has been going up rapidly and real illiteracy is increasing.'"

338. "That at the end of the Motion, the following be added, namely:—

'but regret that despite highsounding talks about the protection of the honour of the women, the Address does not propose any effective steps to protect women from atrocities and rape by the criminal, anti-social elements and even by the police and takes no lessons from several incidents of that nature.'"

339. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the growing expansion of the Dieago Garcia US military base, the ready deployment of force of the US, the Cam-Ranch bay naval arm base of the Soviet Union, the sale of arms by some developed countries to Third World countries and development of nuclear arms.'"

340. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not express its displeasure at the fact that the declaration of Non-aligned Foreign Ministers Conference does not forcefully refer to Soviet occupation of Afghanistan the Dieago-Garcia military base including the stationing of the rapid Development Forces there by US.'"

SHRI BISWA GOSWAMI (Assam): Sir, I move:

307. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not show due awareness of the

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serious consequences that might follow from the continued wrong handling of the Assam Situation.'"

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Sir, I move:

308. "That at the end of the Motion, the following be added, namely:—

'but regret that while our trade deficit is mounting the Address does not propose any measures to rectify the situation or even to prevent the dissipation of our foreign exchange reserves which had almost been doubled in 1977—79."

309. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any concern that despite all talks about 'socialism' the concentration of wealth and economic power in the hands of few, continues to grow, thereby menacing democracy and the working of its institutions in the country and eroding all moral public standards.'"

310. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the reduction in the rate of growth substantially as compared to 1977-78 and 1978-79 or suggest means of restoring it.'"

311. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any sign of alarm at the deepening liaison between the big business circles and the corridors of power, one off-shoot of which is rampant corruption in high places.'

312. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address overlook the disturbing reports and serious allegations about 'kick-back deals' between big business circles and those in position of power and authority."

313. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any concern at the systematic propaganda by some Congress(I) leaders and even Ministers denigrating the Constitution and the political system and propagating the Presidential System."

314. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not propose any measures for electoral reform in order to eliminate the influence of money power generally and black money in particular.'"

315. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention the Government's failure in progressively winding the National Adult Education Programme which was in fulfilment of Gandhiji's dream and would have strengthened the social consciousness of the people.'"

316. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention that the Antyodaya programme in various States which had given economic rehabilitation to 1.2 million people in 1977—79 has been wound up.'"

317. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention that the allocations for the Food for Work Programme have been drastically reduced, throwing millions of the poorest sections into unemployment once again.'

318. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention that the Directors appointed by Government on the boards of private companies have been instructed not to guide the boards: which would jeopardise social interests."

(The amendments Nos. 308 to 318 also stood in the names of Shri Suren-Mohan and Shri Dayanand Sahaya.)

VICE-CHAIRMAN THE RAFIQ ZAKARIA): Shri Surendra Mohan and Shri Dayanand Sahaya are not present. Therefore, amendments Nos. 319 and 320 standing in their names are not moved.

Shri Hukmdeo Narayan Yadav s also not present. Therefore, amen 1ments Nos. 341 to 353 standing in his name are not moved.

Shri Nageshwar Prasad Shahi is also not present. Therefore, amendments Nos. 354 to 358 standing in his name are not moved.

SHRI HAREKRUSHNA MALLICK (Orissa): Sir, I move:

359. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address fails to mention the need to takeover the B&C Mills, Madras, to ensure continued production and employment."

360. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not disapprove of various scandalous deals like Thal Vaishet, sugar, coal etc., with which Union Government has been associated."

361, "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the fact that in some Third World countries the Presidential form of Government has been resorted to for riding rough-shod over democracy and to suppress the masses struggling for better life and social justice."

362. "That at the end of the Motion, the following be added, namely:-

but regret that the Address does not take note, show concern at the anti-working class policy of the Government marked by the threats to take away trade union rights including the right to strike and otherwise also by repressive measure.' "

363. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the widespread discontent among the public sector employees all over the country on account of the Government's refusal to implement the agreements which had been signed earlier.' "

364. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of the erosion of real income of salaried employees as brought out by Rath Committee Report."

365. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not take note of even the magnificent peaceful strike of the Bangalore based public sector workers numbering 1,25,000 demanding that the agreement signed in 1978 be implemented in respect of these units in order to bring wage, DA and other emoluments, in conforthose obtaining in mity with BHEL.' "

366. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not show concern at the large-scale deployment of police forces including Border Security Force, CRP etc., in Bangalore in order to create tensions and to intimidate the workers and their families which is [Shri Harkishan Mallick]
now being followed by the arrest of
the workers' leaders.'"

367. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not take note of the fact that although the leaders of striking workers of Bangalore based public sector undertakings have expressed their earnest desire to settle the dispute with the Government through negotiations the Government has not responded to it.'"

368. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the indefinite strike notice which is proposed to be served by the civil defence employees, or make any concrete proposal for the solution of the problem so that it does not become necessary to resort to strike action.'"

369. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show concern at the LIC Amendment Ordinance promulgated which is designed not only to nullifying the judgment of the Supreme Court and repudiating the commitment made by the Government to pay the due bonus by the 15th of April, 1980.'"

370. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not make any proposal of a comprehensive policy on industrial relations.'"

371. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not show any awareness that the repressive measures on the part of the Government against the public sector workers that would encourage corporate sector management to take similar attitude towards their workers and intensify their offensive against them.' "

372. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not make serious note of the brutal police attacks on the students in Haryana, Orissa, U.P., Punjab and other parts of the country as a result of which there is much unrest among the students.'"

373. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that there is chaos and confusion in education because the Government has usurped the autonomy enjoyed by the academic institution, has retained elitist public school system, has not given over secondary education a vocational bias and has generally retained the colonial priorities.'"

374. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not take note of the fact that as a result of wrong education priorities, the number of dropouts at primary and secondary levels has been going up rapidly and real illiteracy is increasing.'"

375. "That at the end of the Motion, the following be added, namely:—

'but regret that despite highsounding talks about the protection of the honour of the women, the Address does not propose any effective steps to protect women from atrocities and rape by the criminal, anti-social elements and even by the police and takes no lessons from several incidents of that nature.'"

376. "That at the end of the Motion, the following be added, namely:

'but regret that the Address does not take note of the growing expansion of the Dieago Garcia US military base, the ready deployment of force of the US, the Campanch bay naval arm base of the Soviet Union, the sale of arms by some developed countries to Third

World countries and development of nuclear arms."

377, "That at the end of the Motion, the following be added, namely:-

'hut regret that the Address does not express its dlispleasure at the fact that the declaration of Non-aligned Foreign Ministers Conference does not forcefully refer to Soviet Afghanistan, occupation of Dieago-Garcia military base cluding the stationing of the rapid Development Forces there by US."

(The amendment Nos. 359 to 377 also stood in the name of shri Manubhai Patel.)

SHRI JASWANT SINGH (Rajasthan). Sir. I move:

378. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the unprecedented drought of 1979-80 in Rajasthan and the complete failure of State machinery to provide adequate relief and drinking water in the affected areas."

379. "That at the end of the Motion, the following be added, namely:--

but regret that the Address does perceptible not mention about a decline in the economic and industrial climate in the country."

380. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not mention about the serious power shortages being experienced all over the country."

381. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention about the country wide stir for remunerative prices for farm produce."

382. "That at the end of the Motion, the following be added, namely:—

'but regret that the does not mention about the soaring

essential commodities. of nrices more particularly, of sugar, edible oil and cereals."

383. "That at the end of the Motion, the following be added, namely: --

'but regret that the Address does not take note of a perceptible decline in the social environment and the spate of unprecedented communal riots in the country."

384. "That at the end of the Motion. the following be added, namely:-

'but regret that the Address does not present an integrated alternate energy policy and a policy for optimum utilisation οf scarce resources."

385. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not define how environment and ecology criteria are to be institutionalised in the national framework."

386. "That at the end of the Motion, the following be added, namely:--

'but regret that the Address does not mention that despite the willingness of the leaders of he Assam Movement, the Union Home Minister has not yet found fit to invite them formally for talks."

387. "That at the end of the Motion, the following be namely: ---

'but regret that the Address does not take note of the fact that during the recent meeting of the Non-ali-Ministers in New Foreign Delhi, India was completely isolated and that has almost become apologist for the Soviet Union."

388. "That at the end of the Motion, the following be added, namely:-

'but regret that the Address does not mention the deteriorating security environment of the country to which the Prime Minister has many occasions drawn the nations attention."

[Shri Jaswant Singh]

389. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not make any mention of the positive steps to be taken to provide the necessary thrust to the development of export trade of the country.'"

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Shri Sadashiv Bagaitkar is not present. Therefore, amendments Nos. 390 to 398 standing in his name are not moved.

Shri Abdul Rehman Sheikh is also not present. Therefore amendments Nos. 399 to 407 standing in his name are not moved.

Shri Satya Pal Malik is not present. Therefore, amendments Nos. 408 to 416 standing in his name are not moved.

SHRI SUSHIL CHAND MOHUNTA (Haryana): Sir, I move:

417. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not mention about the mounting unemployment in the country and measures to eradicate the same and give unemployment allowance to the educated unemployed.'"

418. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention about the unabated rising prices of essential commodities and measures to establish effective ditribution system at the national level to make the essential commodities available to the common man at a reasonable price."

419. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the police indulgence in extra legal methods in the investigation of crimes, blinding of undertrials in Bhagalpur and killing of a large number of undertrials by police firing in Samastipur.'"

420. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention the failure of Government to check communal disturbances in various parts of the country and measures to check such incidents and to ensure safety of lives and property of the minority community.'"

421 "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about the rapidly deteriorating law and order situation in the country.'"

422. "That at the end of the Motion, the following be added, namely:—

'but regret that the Address does not mention about measures to improve the conditions of the people living below the poverty line.'"

423. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention the failure of Government to give remunerative price to the farmers for their agricultural produce commensurate with the rise in the prices of agricultural inputs and essential commodities."

424. "That at the end of the Motion, the following be added, namely:—

but regret that the Address does not mention about the steps for solving the problem regarding in-

adequacy of drinking water in the rural areas."

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Shri Patitpaban Pradhan is not present. Therefore, amendments Nos. 425 to 432 are not moved.

The questions were proposed. 4 P.M.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): The Motion and and amendments are open for discussion.

र्श्वः भोला पासवान शास्त्री (बिहार): उपसभाध्यक्ष जी, मैं शुरू में यह निवेदन कर देना चाहता हूं कि राष्ट्रपति-पद श्रीर राष्ट्रपति के लिये मरे दिल में बड़ी इज्जत है, इस में किसी को शुबहा नहीं होना चाहिये, लेकिन जब मैने इस भाषण को पा है तो मुझे घोर निराशा हुई है ग्रौर मुझे याद ग्राता है कि इस तरह का सुपरएलुग्रस डाकुमेंट, इतना पुग्रर डाकुमेंट ग्राज तक सदन में पेश नहीं किया गया। यह उम्मीद नहीं थी हम को कि राष्ट्रपति के भाषण में कि इस तरह की पुश्रर बात कहो जायेगी। राष्ट्रपति के भाषण में यह उम्मीद की जाती है और देश चाहता है कि देश के सामने जो मौलिक प्रक्त हैं शागे श्राने वाले वर्ष में उन को कैसे हल किया जायेगा इस की कुछ रूपरेखा मिलेगो। इस बात का कोई संकेत इस में नहीं है। ऐसे कौन से प्रश्न हैं। म्राज देश का सब से मौलिक प्रश्न है यहां की गरे:बी मिटाने का । क्या सरकारी पार्टी के लोग इस को चैलेंज कर सकते हैं कि यह प्रश्न नहीं है, लेकिन इस गरीबी को मिटाने के लिये इस राष्ट्रपति के भाषण में क्या है। सरकारी पक्ष से जब जवाब श्रायेगा तो वह उस में बतायेंगे, लेकिन इस में तो कोशिश यह हुई है कि किस तरह से यह गरीबी श्रौर बढ़े । यहां इस के जिरये उल्टी गंगा बहायी जा रही है। यह चीज है जो मैं कहने जा रहा हूं

कि इस सदन से ग्रौर यहां से देश उम्मीद करता था कि जो पार्टी पावर में है ग्रौर जिस को दश की जनता ने चुन कर भेजा है ग्रौर उसने भेजा है तभी श्राप वहां बैठे हैं कि यह लोग कुछ करेंगे, देश की गरीबी मिटाने के लिये कुछ करेंगे, लेकिन म्राप कुछ करिये तो । मैं पहला म्रादमी होऊगा कि जो श्राप का साथ देगा । लेकिन ग्राप कुछ नहीं कर सकते हैं यह मैं जानता हूं। कहां कमजोरी है, कहां श्राप की ताकत है श्रीर कहां श्राप का कलेजा कांपता है इस के डिटेल में मैं नहीं जाना चाहता, लेकिन मैं उसे जानता हुं। इस गरीबी को इस देश से मिटाने के लिये इस भाषण में कहीं कुछ नहीं है ग्रौर जो बातें इस में दी गयी है--इसमें कुछ 40 मुद्दे हैं। इस में पहला तो इंट्रो-डक्टरी है ग्रौर ग्राखिरी में मेम्बरों का स्वागत किया गया है, बार्क: 38 मुद्दे हैं जिन में एक भी ऐसा मुद्दा नहीं है जिस से सरकार इस देश की गरीबी को मिटा सकती हो। कही कुछ नहीं है ग्रौर जो बातें दी गर्या हैं राष्ट्रपति के भाषण में यह तो ग्रखवारों में रोज छपता है ग्रौर ग्रवसर छपती रही हैं । क्या है राष्ट्रपति के भाषण में ? जो बाते कही गयी है यह भ्रखबारों में दिन रात छपर्ता रहती हैं। उन में जो एडीटोरियल लिखे जाते है, उन में जो समाचार छपते हैं, वहीं सब इस में है ग्रौर इस में कुछ ग्रौर नही है। मुझे ऐसा महसूस होता है कि सरकार को इस विषय पर सोचने के लिये पुरा समय नहीं मिला है और अगर मिला है तो जल्दी जल्दी कर के इस को लिखा गया है। इस लिये कि कुछ वातें दे दें भ्रौर उन को ही राष्ट्रपति के मुंह से कहलवा दें। भ्रगर सच्चाई के साथ सोचा जाता तो पहला मुद्दा हो सकता है कि इस में पहला मुद्दा यह होता कि इस तरह से देश की गरीबी को मिटाया जा सकता है। यह मै जानता हं कि उस को श्राप एक दिन में मिटा

[श्री भोला पासवान शास्त्री]

नहीं सकते, लेकिन इस दिशा में श्राप की तवज्जेह होनी चाहिये थी, सरनार की तवज्जेह होनी चाहिए थे। और कि हम कैसे इस को मिटा सकते हैं। एक अर्ज होनी चाहिये, एक बेचैनी रहनी चाहिये। कोई श्रादमी इस देश की गरीबी को एक दिन में नहीं मिटा सकता। यह पार्टी भी स्रगर वहां चली जायेगी तो नहीं मिटा सकती, लेकिन उस के जिये एक अर्ज दिखा सकती है। लेकिन इस सरकार में क्या ग्रर्ज है। इस सरकार में तो श्रर्ज ही नहीं है। इस के लिये क्या उपाय है? क्या भ्राप सोचते हैं ? ग्राप में तो वह सोच ही नहीं है। श्राप लोगों के सामने तो यह सवाल ही नहीं है। इसलिये मैं कहता हूं कि इस राष्ट्रपति के भाषण से इस देश को कोई रोशनी नहीं मिली है। ग्रंधकार सरकार ने फैलाया है, हम लोगों ने नहीं फैलाया है। हम लोग तो अपोजीशन बेंचेज में हैं। ग्राप लोग तो करने वाले है। श्राप को वोट दे कर लोगों ने भेजा है ग्रौर ग्राप ठीक ही कहते है कि हम को जनता ने थपिग मेजारिटी में चुन कर भेजा है कि ग्राप जा कर सरकार बनायें। श्राप सरकारी बेंचेज सुशोभित कर रहे हैं। हम लोग तो यहां बहुत कम नम्बर में है ग्रीर जो कुछ सही समझते है उस के हिसाब से ग्रपनी राय देते हैं। राष्ट्रपति के भाषण पर श्राप के विचार क्या है यह देश की जनता को जानना चाहिये, कम से कम उस ने जो सरकार बनवायी है उस ने राष्ट्रपति के भाषण में क्या कहलवाया है श्रौर कैसे इस देश की गरीबी मिटेगी ग्रौर कैसे उस की दीनद्निया होगी, कैसे उस की सुरक्षा होगी इस को उसे जानना चाहिये। सबसे पहला मुददा इसमें जो लेता हं वह ला एण्ड ग्रार्डर का है। सफा 24-25 म्रौर 26 को पिइये राष्ट्र-पति के श्रभिभाषण में। मुझे जहां तक याद

है हजरेवाला, सरकारी पार्टी ने पहला वायदा किया था कि ला एण्ड ग्रार्डर को ठीक करेंगे । खुद राष्ट्रपति ने ऐडिमिट किया है कि ला एण्ड ग्रार्डर ठीक नहीं किया जा सका है। ग्रगर ला ए॰ड ग्रार्डर ठीक नहीं कर सकते है तो विकास का कोई काम नहीं कर सकते हैं। सरकारी पार्टी का दिया हम्रा बयान इसमें है। उन्होंने कहा है इधर कुछ दिनों से इंप्रवमेंट मालुम पड़ता है। क्या इंप्रवमेंट मालूम पड़ता है ? थोड़े से प्ररसे में तो कब से ? ग्राज श्रसम में श्रांदोलन हो रहा है, गुजरात म, श्रलीगढ में, मरादाबाद में गर्मी श्रा जाती है भौर इस ऐडमिनिस्ट्रेशन के खराब होने से सबसे ज्यादा श्रफेक्ट माइनारिटी कम्यनिटी पर पड़ा है। गरीब हरिजन, स्रादिवासी को सबसे ज्यादा अफेक्ट किया है। आप दावा करते है कि हमने ठीक किया है। स्रापको बोलने के पहले सोचना चाहिये। वहां बैठने से कुछ बोल दिया जायेगा तो इससे कुछ प्रभाव हो जायेगा, ऐसा मत समझिय। मालुम पड़ता है कि वहां जाने से, कुरसो पर बैठने से कुछ दोष भ्रा जाता है। हम भी वहां रहे हैं, लेकिन हमको भी कभी कभी हो जाया करता था। कुरसी का दोष है यह आपका दोष नहीं है। हम ग्रापके सामने ऐडिमट करते है। लेकिन हम इतने निडर नहीं होते थे, हर वक्त सजग रहत थे कि कुरसी का क्या काम है, लोगों की क्या आशा है, कम से कम डर कर रहते थे। ये तो डरने का नाम ही नहीं लेते । ये समझते है सैंयां भये कोतवाल अब डर काहे का। श्राप कहिये वही बात सही होगी, श्राप कहिये कि हिन्दुस्तान में दूध दही की नदियां बहा दी तो हम लोग क्या करेंगे। मेजारिटी से म्राप हमको हरा देंगे। म्रगर इस पर मतदान हो कि कांग्रेस माई की पार्टी ने एक वर्ष के अन्दर कम से कम देश में द्ध की नदियां बहां दी तो वोट इसमें लिया जायेगा तो हम लोग हार जायेंगे

द्यौर ग्राप जीत जायेंगे। तो क्या दूध दहीं की निदयां वह गई?

ग्रभी राष्ट्रपति जी ने 14 ग्रगस्त को जो भाषण दिया था उसमें उन्होंने कहा कि देश में यह जरूरी नहीं कि कोई पार्टी मेजारिटी होने से ही अच्छा काम कर सकसी है। यह हमारा नहीं राष्ट्-पति का भाषण है जिसके भाषण पर हम ग्राज यहां भाषण कर रहे हैं। तो ग्राप इन चीजों को याद रखिये। किस पोजीशन में उन्होंने कहा है, कोई मेजारिटी पार्टी श्रा भी जाये तो जरूरी नहीं है कि गरीबी मिटा देगी, कोई जरूरी नहीं है कि देश को म्रच्छी स्थिति में पहुंचा देगी, कोई जरूरी नहीं है कि ग्रमन ग्रौर शान्ति कायम कर देगी। हमें दुउ संकल्प चाहिये, हौसला चाहिए। देश की ताकत आपके पास है, देश के रिसोर्सेज श्रापके पास हैं । क्या माननीय मंत्री जी को जो डर है लोगों में उसका ग्राभास है? ग्राज हिन्दुस्तान में इंडोनेशिया के बाद सबसे ज्यादा मुसल-मान हैं जो माइनारिटी में है। फिगर्स मेरे पास नहीं हैं लेकिन दुनिया में अगर कहीं ज्यादा हैं तो पाकिस्तान बनने के बाद श्राज भी हिन्दुस्तान में हैं । उसकी क्या हालत है, श्राप कह सकते हैं, उसके भीतर क्या डर है ? म्रापको यहां कुछ कह देंगे वह जो मेम्बर नहीं हैं, ग्रापकी ैं पार्टी में हैं लेकिन उनके दिल में भी क्या है, ब्राप जानते हैं। उनको डर बना हुम्रा है । बहुत सी बातें नहीं कही जाती है । पार्टी का ग्रादमी कहेगा। कल एक ग्रादमी हमको कह रहा था, कल तो उसको जान से मार दिया जाता। गलत हो या सही, यह लोक-सभा के इतिहास में पहली घटना हुई थी कि एक हरिजन पर जो कांग्रेस ग्राई पार्टी का था, उसन हरिजनों पर जो जुल्म हो रहे थे उस पर कुछ कहना चाहा, उसका गला लोगों ने दबाना चाहा। वह बच गया। उनका मुह बंद किया गया लेकिन वह बचगये। मैं यह कहता हं

कि हम श्रापकी नीयत पर शक नहीं करते, डाउट नहीं करते लेकिन जब लोक सभा में जनता से एक ग्रादमी चुन कर ग्राया है ग्रोर हरिजनों की तकलीफों की बात कहता है तो उसी की पार्टी के ग्रादमी उस का महं बन्द कर देते है, गला दबा देते हैं। यह ग्रच्छा हुग्रा कि उसकी जान बच गई। बाहर तो यह बात फैली हुई है, कामन मैन की फीलिंग यह है कि गरीबों की बात कहने वालों को बोलने नहीं दिया जाता । गरीबों को दबाया जाता है । कौन उनकी मदद करेगा। ग्राप जो चुन कर म्राये हैं म्राप गरीबों की सेवा नहीं कर सकते । गरीबी को नहीं मिटा सकते । मैं हिम्मत रखता हं, कांफिडेंस रखता हं यह कह सकता हूं कि ग्राप गरीबी को नहीं मिटा सकते क्योंकि श्रापकी पार्टी धनियों की पार्टी है। 60 प्रतिशत लोक सभा के सदस्य राजा महाराजा हैं। उनकी जमीन, जायदाद है। वह खुशहाल हैं। **श्रापका विकास हो चुदा है इसलिये श्राप** गरीबों को सुधार नहीं सकते । यह मैं राष्ट्रपति के भाषण की बात कह रहा हं। ग्रपना भाषण नहीं दे रहा हूं। हमको इसलिये निराशा होती है कि राष्ट्रपति को कह सून कर भाषण पड़वा दिया जाता है। उनकी बहुत इज्जत है लेकिन करे तो क्या करे। मेजोरिटी होने की वजह से उन्होंने तो यहां तक कह दिया कि तमाम नोमिनेटिड मिनिस्टर है। इससे राज होगा । स्टेट में जहां नोमिनेटिड चीफ मिनिस्टर हों तो चीफ मिनिस्टरी कैसे चल सकती है। वह तो हरदम दिल्ली की तरफ देखेगा। ऐसा कोई काम नहीं करते जिससे वह गद्दी से हट जाये। जब उनको कुर्सी का मजा ग्रा जाता है तो वह राज्य की भलाई की तरफ नहीं देखते। यह तो बात की बात में कह दी। लेकिन मैं कह रहा हं म्रापने ला एण्ड म्रार्डर बिल्कुल नहीं सुधारा है। जैसा ला एण्ड ब्रार्डर गुजरात में है, महीने से गड़बड़ी चल रही है वैसा मैंने कभी नहीं सुना। वहां केवल एक मामूली श्री भोला पासवान शास्त्री

हरिजन के रिजर्वेशन की बात है। स्राप हरिजनों की भलाई की बात करते हैं, उनको रिजर्वेशन दिया हुम्रा है तब भी उन पर गोलिया चलाई जा रही है, सताया जा रहा है। इस सदन में जहां पर हम को बोलने का ग्रधिकार है ग्रौर हमारा जा रहा है तब चाहे गला दबाया म्राप प्रेजिडेंशियल फार्म म्राफ गवर्नमेंट बना लें या ग्रौर कुछ बना लें तब भी रास्ते चलते श्रादमी को मार दिया जायेगा, हमला कर दिया जायेगा। हमको यह पक्का विश्वान है, हम ऋखबारों में भी पडते हैं, बड़े-बड़े बैरिस्टरों से सुनते हैं, स्रार्टिकल निकल रहे हैं उनको देखते हैं उनसे भी विश्वास बनता है कि इस देश में भ्रगर राष्ट्रपति शासन कायम होगा तो यहां पर राष्ट्रपति शासन जो चलेगा वह कुछ ग्रादिमयों का ही चलेगा। उनके चमचे लोगों का चलेगा। लोग तव चुप हो जायेंगे। कोई बोल नहीं सकेगा। बोलने का ऋधि-कार नहीं होगा। जब लोक सभा में एक हरिजन सदस्य बोलने के लिये खड़ा हुन्ना तो उसको रोका गया श्रौर लोक सभा के स्पीकर साहब देखते रह गये। उनको यह पहला ग्रनुभव था। उनको पता नहीं था कि यहां क्या-क्या हो सकता है। इस कारण उनको हाउस बंद कर देना पडा।

श्री कृष्ण चन्द्र पन्त : भले ही पंजाव के स्पीकर रह चुके हों।

श्री भोला पासवान शास्त्री: उस समय थे जब ठी ह कांग्रेस के लोग थे, ट्रेड्रीशनल कांग्रंसी मैन थे। अब वह बात नहीं है। जमाना बदल गया है। ग्रब नया जमाना श्रा गया है।

श्री ग्ररविन्द गणेश कुलकणी: अव यह हाइब्रीड हो गये हैं।

श्री भोला पासवान शास्त्री : श्राप तो प्रगतिशील हैं। हम लोग तो बुद्धू भादमी हैं। पुराने म्रादमी हैं, सीधे म्रादमी

हैं। बाग में बुलबुल है महफिल में परवाना। श्राप खुद समझते होगे कि इसका क्या मतलव है। इस बात को आप भी रिलाइज करते हैं ग्रीर ग्राज ग्राप दिल से खुश है इसलिये यह वात हमारे लिये भी खुशी की है। स्रापने इसमें हमारी बात की ताईद की है।

स्रापका एडमिनिस्ट्रेशन ठीक नहीं है। श्राप कहते है कि विरोधी दलों के पास गलत सूचना है। भ्राप जानते हैं कि हमारे पास कोई ताकत नहीं है, हमारे पास इन्फारमेशन लंने का कोई साधन नहीं है। जो कुछ हम देखते हैं पब्लिक में जो कुछ लोग कहते हैं ग्रौर जो उनका ग्रनुभव होता है उसी को हम ग्रापके सामने रखते हैं। ला एण्ड ग्रार्डर का जहां पर सवाल ग्राता है, ग्राप जानते है कि हमारे देश में हरि-जनों पर ग्राज भी ग्रत्याचार हो रहे है? जुल्म हो रहे हैं, उनकी महिलाग्रों के साथ रेप किया जाता है । म्राज तो हालत यह हो गई है कि एम, पी, की खैर नहीं है तो किसी ग्रीर की खैर कैसे हो सकती है? डिस्ट्वट मजिस्ट्रेट हरिजनों से बात नहीं करता है स्रौर कहता है कि तुम छोटी जात वाले हो, हमारे साथ क्या बात करोगे। इस तरह का हमारा एडिमिनिस्ट्रेशन हो गया है। श्राप लोग यहां पर बैठे हुए हैं श्रौर यहां पर बैट कर गौरव श्रनुभव करते है। वैसे गौरव कुछ श्रौर ही चीज होती है । सम्मान जाता है जिसमें जनता सम्मान करती है। वोट लेकर शासन चलाना दूसरी चीज है। इसलिये मैं यह कहना चाहता हूं कि एड-मिनिस्ट्रेशन में यह सरकार बिलकुल फैल रही है। अपने भाषण में राष्ट्रपति ने कहा कि कुछ सुधार हो रहा है । मैं समझता हूं कि यह सरकार को बचाने के लियं कहा गया है। उनको इतना भी नहीं कहना चाहिये था। लेकिन, उन्होंने कहा कि इधर कुछ इम्प्रूवमेंट हुई है। हम तो कोई खास इम्प्रवमेंट नहीं देखते है।

स्राज भी हमारे देश में गरीबों स्रौर हरिजनों पर रात ग्रौर दिन जुल्म हो रहे हैं, रेप हो रहे हैं, लोगों के घरों को जलाया जा रहा है। रोहतास में एक केस हुम्रा है। एक म्रादिवासी लड़की को एक-एक करके कई ग्रादिमयों ने रेप किया है। में सोचता हं कि चाहे मोरारजी देसाई की सरकार हो या श्रीमती इंदिरा गांधी की सरकार हो, इन श्रपराधों में कोई श्रन्तर श्राने वाला नहीं है। मैं पूछता हूं कि इसके पीछे क्या कारण हो सकते हैं? मोरारजी देसाई की सरकार में हरिजनों पर जुल्म होते हैं, इंदिरा जी के शासन में हरिजनों पर जुल्म होते हैं। प्रेजीडेन्ट महोदय ने अपने भाषण में कहा कि इसमें कुछ इम्प्रूवमेट हुआ है। उन्होंन 80 का फीगर दिया है। लेकिन मैं पूछना चाहता हूं कि पहले कितने जुल्म हुए है स्रौर स्रब कितने हो रहे हैं, इस बारे में कुछ भी नहीं बताया गया है। मैं मानता हूं कि मनुष्य में ऋाइम करने की ग्रीर रंप करने की एक प्रवृत्ति होती है। लेकिन इस बारे में फीगर्स क्या है, यह तो सरकार को माल्म होने चाहिये। राष्ट्रपति के भाषण के 24, 25 ग्रौर 26 चेप्टर एडिमिनि-स्ट्रेशन से संबंध रखते हैं। इन चेप्टरों में कहीं भी कोई डाटा इस बारे में नहीं दिया गया है। ग्रगर सव कुछ ठीक है तो इसको यहां लाने की जरूरत नहीं है। सब टीक है तो ठीक है। इतनी रेडिकुलस स्पीच ग्राज तक कम से कम मै भी पिछले 10 सालों से राष्ट्रपति के भाषणों को सुन रहा हूं मैने नहीं सुनी।

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Sir, he said that the President's speech is ridiculous. Is it parliamentary, Sir? You say ridiculous.

SHRI BHOLA PASWAN SHASTRI: Yes, it is ridiculous. मैंने राष्ट्रपति के पद को नहीं कहा है, मैंने यह राष्ट्रपति की स्पीच के लिये कहा है I have a right to criticise his speech, Mr. Minister.

SHRI MAGANBHAI BAROT: The word "ridiculuous" in my humble opinion is not parliamentary.

SHRI BHOLA PASWAN SHASTRI: I am on my legs. Let me speak. (Interruptions)

SHRI ARVIND GANESH KUL-KARNI: You refer to the book and then talk. (Interruptions)

THE VICE-CHAIRMAN (DR. RA-FIQ ZAKARIA): Order, please. Yes, Shastriji.

श्री भोजा पासवान शास्त्री : इन लोगों को हमारी बात सुननी चाहिये । पहले इनके दल के जितने भी लोग बोले हैं उनके बीच में हमने एक शब्द भी नहीं कहा । श्री श्रीकान्त वर्मा ग्रौर श्री भंडारे जब बोल रहे थे तो हमने उनकी बात सुनी है, उनको बीच में डिस्टर्ब नहीं किया है? हमने कोई गलत बात नहीं कही है ग्रौर न ही कोई ग्रनपालियामेन्टरी बात कहीं है ।

श्री भगनभाईं बरोट: मैने तो यही कहा है कि क्या वह शब्द संसदीय है?

श्री भोता पासवान सास्त्री : मैं ग्रापको इसमें चेलेंन्ज रता हूं ... (व्यवधान)

श्री मगनभाई बरोट : यही तो मैने कहां है।

श्री भोला पारुवान शास्त्री : ग्रापने जो कहा है, वह गलत कहा है । ग्राज हमारे मुत्क की ला एण्ड ग्रार्डर की क्या हालत है, यह किसी से छिपा हुग्रा नहीं है । ग्रासाम का प्रोवल्म क्यों सोल्ब नहीं हो रहा है ? ग्राप दावा करते है कि ला

[श्री भोला पासवान शास्त्री]

एण्ड ग्रार्डर की हालत में सुधार हो रहा है। ग्रासाम का मामला पिछले 13 महीनों से हल नहीं किया जा रहा है। ग्रपो-जीशन पार्टियों पर ग्रारोप लगाया जाता है कि वे सरकार को सहयोग नहीं दे रहे हैं, लेकिन ग्रापने देश की समस्यात्रों को हल करने के लिये क्या काम किये हैं ? हम को भय है कि जो सिच्येशन वहां है वह भयावह न हो जाय । र्युप्रापने वहां के न्यूज-पेपर्स पर सिंसर लगा दिया । भ्रापने भ्रपोजीशन को बुलाया, हम लोग, सभी पार्टीज के लोग गए। होम-मिनिस्टर, मकवाना साहब जो हैं ग्रौर प्राइम-मिनिस्टर ने खुद बुलाया । हम लोगों ने कहा कि यह एक नेशनल इश्यू है इसको ठीक से डील, टैकेल कोजिये। हम लोग ग्रापके साथ है लेकिन एक चीज का ख्याल रहे कि यह देश के इन्टीग्रेशन का सवाल है, कभी आपके कदम से देश का डिस-इन्टीग्रेशन न हो जाय । यह सरकार की जवाबदेही है । जो वहां के लोकल पेपर हैं उनमें न्यूज बिल्कुल नहीं होती इसलिए रेडियो में जो म्राता है उस पर विश्वास करना पड़ता है । हमारे पास कोई सर्विस इन्फारमेशन के लिए नहीं है भ्रौर इस तरह की कोई सर्विस सेटग्रप करने के लिए हमारे पास धन है जिससे यह ठीक से पता चल सके कि ग्रासाम की प्रजेन्ट सिचुयेशन क्या है । हम लोगों के पास यह भी बात य्रा रही हैं कि वहां विदेशी शक्तिया<u>ं</u> हैं जो यह काम कर रही है परन्त् इसको स्रभी तक स्रापकी सरकार ने स्वीकार नहीं किया है कि वहां पर विदेशी शक्तियां हैं या नहीं हैं । ग्रगर यह है कि ग्रासाम की लड़ाई में विदेशी शक्ति का हाथ है तो हम लोग ग्रापके साथ मर मिटने के लिए तैयार हैं। यह नहीं कि म्राप उधर बैठे हुए हैं इसलिए ग्राप बहुत बड़े

देशभक्त हो गए । मैं यह नहीं मानता हं। मैं इस देश की रक्षा के लिए ग्राज भी मर मिटने के लिए हुं, ग्राप हौसले के साथ कहिये, क्या समझते हैं। देश सब से उपर है। जब देश पर संकट भ्रायेगा भ्रौर चाहे हम पावर में रहें या न रहें हम आपके साथ हैं। ग्रीर यह हुग्रा है। ग्राफिसर भाग गये । ब्राफिसर तेजपुर से भाग गया, जेल खाली कर दी । पर पब्लिक भागकर कहां जायेगी । वह वहीं रहेगी । ग्रासाम की जनता वहीं रहेगी । ग्राफिसर जायें या ग्रायें। लेकिन मैं पूछना चाहता हूं कि ग्रासाम की समस्या को हल करने में ग्राप सफल क्यों नहीं हो रहे हैं ? ग्रापकी मंशा क्या है ? यह देश के इन्टीग्रेशन का सवाल है, राष्ट्रीय एकता का सवाल है । एक बात कही गई है कि इसको दृष्टि में रखते हुए एक नेशनल इंटीग्रेशन कौंसिल की स्थापना हुई है, राष्ट्रीय एकता परिषद हिन्दी में जिसको कहा जाता है, उसकी स्थापना हुई है। पहले भी जब यह परिषद् बनी तो मैंने इसका स्वागत किया था त्राज भी करता हूं। लेकिन जो नेशनल इन्टीग्रेशन कौं-सिल बने वह ऐफिनिटव बने। एक दफा जब पहले बनी थी तो बहुत दिनों तक मीटिंग ही नहीं हुई । एक कहावत है कि 'तोप का मुकाबला हो तो ग्रखबार निकालो'। तो जब नेशनल इटीग्रेशन कौंसिल जरूरत हो, बना दिया जाय ग्रौर जब न हो तो छोड़ दिया जाय । हमको अन्-भव है। जब बंगलीर गए थे। इन्क्वा-यरी में जाते हैं। ग्रपना ग्रनुभव है कि जब जब लोगों के घर जलाये जाते हैं, रेप होते हैं, लूट लिए जाते हैं, गरीबों को उजाड़ दिया जाता है, जब सब काम हो जाते हैं तो फिर पीस कमेटी की स्थापना 🚙 होती है और तब महसूस किया जाता है कि पीस कमेटी होनी चाहिए । यह

सब काम करा धरा करके उस पर मुहर छाप देने के लिए कि गलत काम हुम्रा इसके लिए कमेटी रहेगी । वह पीस कमेटी एफेक्टिव नहीं होती है। दो-चार दिन काम होता है ग्रौर उसका काम खत्म । ग्रगर पीस कमेटी बनानी है ग्रौर ग्रापको नेशनल इंटीग्रेशन कौंसिल बनानी है तो हम ग्रापके साथ हैं ग्राप क्वाटरली उसकी मीटिंग कीजिए श्रीर देखिए कि देश के किस क्षेत्र में, उत्तर प्रदेश में, विहार में, मद्रास में किस तरह के कम्युनल राइट्स हो रहे हैं। यहां पर कास्टिज्म का नाम लिया है। ग्रभी तक हम यह सुनते थे कि बिहार, यु० पी० में हिन्दू-मुसलमानों को लेकर झगड़े होते हैं ग्रौर जिसके कारण पाकि-स्तान बन गया परन्तु ग्रब कास्ट कास्ट की लड़ाई हो रही है। श्रापकी पार्टी में कास्ट कास्ट की लड़ाई है कि नहीं इसको जरा ईमानदारी से ग्रपने कलेजे पर हाथ धरकर देखिए। अरापकी जो पार्टी में उसमें कास्ट कास्ट का डिफरैन्स है कि नहीं या उसको खत्म कर दिया गया है या मिटा दिया . . (व्यवधान) . .

श्रीमती प्रतिभा सिंह : (बिहार) : मिटा दिया गया है । (व्यवधान) ।

श्री भोला पासवान शात्री: बहुत ग्रच्छी बात है। ग्रगर मिटा दिया गया है तो प्रतिभा जी ग्रौर खापर्डे जी मुंह में घी शक्कर । ग्राप बहुत हैं। लेकिन इस दिखावटी खुशी से कब तक काम चलेगा। नहीं चल सकता है। रेरा प्वाइंट जो है, मेरा मुद्दा जो है वह लिमिटेड है। मैं इन्टरनेशनल पालिटिक्स का विद्यार्थी नही हूं, लाल-एलायन्ड का विद्यार्थी भी नहीं हूं। मैं कोई बहुत लम्बी-चौड़ी बात करने वाला ग्रादमी भी नहीं हुं। लेकिन मै देश का एक मामुली

सेवक जरूर हूं ग्रौर जब देखता हूं ये सव वातें तो उससे मुझे तकलीफ होती है। मेरी जो योग्यता है उसी के अनुसार मैं बात कहता हूं। राष्ट्रपति के अभि-भाषण के 10वें चेंटर में यह है कि सरकार ने किसानों की उपज के लिए दाम बढ़ा दिए हैं, मार्किटिंग की व्यवस्था की है वगैरह-वगैरह ग्रगर सच पूछा जाए। हमारा ख्याल गलत हो सकता है, यह भी जो किया गया है मैं इसका स्वागत करता हूं। मैं कहां इसका विरोध करता हुं। लेकिन यह भी किया गया है जब महाराष्ट्र में किसानों का भ्रान्दोलन चल गया कर्णाट में किसान का म्रान्दोलन चला यह ऋडिट गवर्न-मेंट का नहीं है। सरकार तो देनेवाली है । कर्णाटक में ग्रान्दोलन चला, बिहार में चलने वाला था, जब यह देख लिया तब ग्राप किसान के भक्त हो गए ग्रौर किसानों को दे दिया। यह केडिट जाना चाहिए किसान ग्रान्दोलन को । गवर्नमेंट कभी नहीं जाना चाहिए । मैं भी गवर्नमेंट को यह केडिट देने के लिए तैयार नहीं हं श्रभी ग्रौर सूनिये। 1971 के सेंसस के ग्रांकड़ों को उठा कर ग्राप देख लीजिए। हिन्दु-स्तान की 55 करोड़ की ग्राबादी इसमें से 18 करोड़ ग्रादमी वर्कर है। वर्कर का मतलब है जो हाथ का करते हैं। ग्राप ग्रौर हम जो पर बैठे हैं वर्कर नहीं हैं। 18 करोड़ श्रादमी में से तीन करोड़ किसान हैं ग्रौर पांच करोड़ खेतिहर मजदूर हैं। क्या राष्ट्र-पति जी नहीं जानते हैं कि इस देश में खेतिहर मजदूर भी रहते हैं। यह सब गरीब है, हरिजन श्रादिवासी वीकर सेक्शंस के लोग हैं। इन के बारे में राष्ट्र-ग्रभिभ,षण में कहीं भी कोई जिक्र नही है। गरीबो के लिए नहीं है। गरीब इस देश में है ही नहीं। राष्ट्रपति की नजर में यहां कोई गरीब

[श्रो भोला पासवान शास्त्री]

नहीं। कोई जिक्र नहीं है, बोलिये उप-सभाध्यक्ष जी, है या नहीं, कहिये। राष्ट्रपति की नजर में हिन्दुस्तान में कोई खेतिहर मजरूर नहीं है। जहां पांच करीड़ श्रादमी खेती का काम करते हैं। जो जनेऊ रखते है वे तो हल नहीं जोतते हैं। हल तो छोटी जाति का श्रादमी जोतता है। जनेऊ रखने वाले इसलिए हल नहीं जोतते कि कहीं वे छोटे न हों जाएं। यह तो हमारी सोसाइटी है । राष्ट्रपति के स्रभिभाषण मे गरीबों के लिए कोई जिक्र नहीं है, इनकी तरफ कोई इशारा नहीं है। जरा भी कोई ख्याल नहीं है। यह राष्ट्रपति का स्रिभभाषण जो है सरकार इसको कहल-वाती है। यह हमारे राष्ट्रपति का भाषण है। इस देश में 55 करोड़ की स्राबादी है ग्रौर बढ़ती चली जा रहीं है। पांच करोड़ श्रादमी खेतिहर मजदूर हैं। श्रापके लेबर डिपार्टमेंट द्वारा एक स्पेशल स्टडी हुई है। इसमें कहा गया है कि जो मजदूरी सरकार ने फिक्स की है, वह मजदूरी लेबर डिपार्ट-मेंट की स्टडी के मुताबिक जीने के लिए काफी नही है। इस विषय में एक सेंट्ल एक्ट है। तो यह मजदूरी जीने के लिए काफी नहीं है। जो मिलता है वह भी काफी नहीं है। वह भी मिलता नहीं है दूसरी बात । मांगने पर मारा जाता है । ह्यु-मिलियेट किया जाता है, बहू-बेटियों की बेइज्जती की जाती है, घर गांव को जला दिया जाता है। मजदूरी मांगने पर मर्डर भी हुए है। (समय की घंटी) कुछ वक्त क्या मिलेगा ? जब ग्राप कहेंगे उसी वक्त एक भी सेकेंड नही लूंगा, बैठ जाऊंगा भ्रच्छा तो यह वानिंग है।

उपसभाध्यक्ष (डा० रफीक जकारिया) : जरा सहयोग कीजिए, आपको बैठाना मेरे बस की बात नहीं है, आप बुजुर्ग है। श्री भोला पासवान शास्त्री: श्रापकी बात सिर श्रांखों पर । मैं कंट्रोल करता हूं । श्रापकी गवर्नमेंट दावा करती है कि किसान को हमने दिया है । मेरा कहना यह है कि किसान ग्राज एक वोकल लाबी है, पावरफुल लाबी है इसके डर के मारे किया है । इसका हम स्वागत करते है । हम क्यों खिलाफ जाएंगे । लेकिन जो पाच करोड़ इस देश में खेतिहर मजदुर हैं, जो काम करते हैं उनके लिए राष्ट्रपति के भाषण में कोई स्थान नहीं है । यह राष्ट्रपति का भाषण गवर्नमेंट को रिफ्लेक्ट करता है । (समय की घंटी) श्रापको श्रधिकार है, यह तो श्राप कर सकते हैं ।

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उपसभाध्यक्ष (डा॰ रफोक जकरिया) : शास्त्री जी, यह तो स्राप जुल्म कर रहे हैं ।

श्री भोला पासवान शास्त्री: मैं बहुत खुश हुं। भीतर ही भीतर मैं ग्राप पर बहुत खुश हूं। स्राप यह न समझिये मैं किसी से नाखुश नहीं हू। देखिये, एक प्वाइंट ग्रौर ग्रा जाता है ग्रौर वह है छठी पंचवर्षीय योजना । हमारे भाई साहब बोल रहे हैं इतना डायनामिज्म हुम्रा कि छठी योजना बन कर तैयार हो गई है। अपनी तारीफ श्राप ही करते हैं। छठी पंचवर्षीय योजना में 97,500 करोड़ पब्लिक सेक्टर में है। कहीं दिया हुम्रा है खुलासा कि म्रन-इम्प्लायमेंट में कितना खर्च हुग्रा पावर्टी को खत्म करने के लिए । यह तो मेन इश्यू था इसलिए मैंने उठाया । होल स्पीच का मुद्दा ही यही है। इसलिए सार्वजनिक जीवन में हूं कि देखें कौन सी पार्टी ग्राती है हिन्दूस्तान से गरीबी को मिटाने के लिए। उसको घर होता है, उसके बच्चों के चेहरे पर ललाई होती है उसको खाने के लिए द्ध मिलता है, श्रौर समान नागरिक का श्राप दावा करते हैं । इसमें कहां है वह, कहीं नहीं है। श्राज तो मजदूरी मांगने पर मारा जाता है, कहीं कोई ठिकाना नहीं है पांच

करोड भ्रादिमयों का ग्रौर ग्रब भ्राप प्लान बनाकर गर्व के साथ कहते है इतने डायनिमिक हैं, इतनी गतिशीलता है । ग्रब तक की पांच पंचवर्षीय योजनात्रों में 50 परसेंट से ज्यादा विलो पावर्टी लाइन हो गए । ये जो खेतिहर हैं ये तो जिन्दगी भर के लिए बिलो पावर्टी लाइन हैं । विलो पावर्टी लाइन यह तो आपकी भाषा है भाषा में तो बेचारे भूखों मरते हैं शाम को टट्टी लगाकर पानी पीकर भुखे सो रहते है... (व्यवधान) हज्रेवाला एक बात श्रौर सुन लीजिए। मजदूरों की तो सुन लीं। श्रव तो यह चला है कि अगर तुम काम नही करते तो काम नही देंगे । श्रव कहिये, कहां गरीब श्रादमी जाये । काम ही नहीं देगे क्यों, कम परिश्रमी है वह । काम नहीं देते हैं तो इस तरह से राज्य में, राज्य में नहीं, इस राज्य को तो हम नहीं कहते, मैं वापस लेता हूं यह पहले भी था मैं दोष नहीं देता हूं । हम भी गवर्नमेंट में थे मैं भी उसमें अपने को शामिल करता हूं लेकिन 30 वर्ष मे इस समाज को काम नहीं मिलेगा स्रौर काम न देकर इसको झुकायेंगे बेगार के लिए । तमाम बांडेड लेबर पड़े हुए बांडेड लेंबर की बात श्रलग है।

्रिएक बात स्त्रौर, श्राखिरी बात सम-झिये । स्त्रापने सेकेण्ड पैराग्राफ में दिया है :ृ

"The result has been a significant slowing down of the inationary rate from 23 per cene to 15 per cent."

सेकेंड में इसलिए दिया है कि जल्दी लोग पढ़ेंगे । सरकार ने इन्पलेशन से खूब फाईट किया है । अरे इसको कौन समझेगा । इसको तो किताब लिखने वाले ही समझेंगे । यह जो आपने फिगर्स दिए हैं ये जो पुस्तक वुस्तक लिखते हैं, पढ़ते हैं उनकी भाषा है । लेकिन कामन मैन ने इसको नहीं समझा है। कामन मैन तो कहता है ग्राज हर चीज का दाम बढ़ रहा है। बढ़ रहा है कि नहीं बढ़ रहा है बोलिए । कोई सकता है कि नहीं मैन ने l कामन श्रापका 23 परसेंट परसेंट यह राष्ट्रपति से पढ़वा दोजिए, किताब लिखने वाले, रिसर्च करने वाले वे लिख देंगे , हम तो नहीं समझते । हम तो कामन मैन की भाषा मानते हैं। कामन मैन ने इसको नहीं समझा है। ध्राज जो गराबों को मजदूरी मिलती है मैंने पहले कह दिया उसके लिए इस सरकार में कोई स्थान नहीं है, माइनारिटी के लिए कोई स्थान नहीं है, हरिजनों को सुरक्षा दे ही नहीं सकते। श्रादिवासियों को दिन ३हाड़े मारा जाता है. . . (इववधान) . . . जरा बोलने दीजिए. . (व्यवधान)

श्रीमती सरोज खापडें: (महाराष्ट्र) श्रारोप मत लगाईये। श्रापकी सरकार में हरिजन श्रीर श्रादिवासो इतने मेफ नहीं थे जितने सेफ श्राज कांग्रेस गवर्नमेंट में हैं, यह मत भूलियेगा।

श्री भोला पासवान शास्त्री : हम ग्रापसे कभी लड़ाई नहीं करते , श्राप खामख्वाह में उठ जाती हैं . .

श्री श्रीमती सरोजखापँड़े : ग्राप भी इस बात को महसूस ग्रपने मन से करते हैं कि ग्रापके जमाने में . . . (व्यवधान) उतना संरक्षण नहीं था . . . (व्यवधान)

श्री भोला पासवान शास्त्री: श्रच्छा मैं कह देता हूं कि श्रापकी सरकार ने सब प्राक्तम्स साल्व कर दीं श्रव तो 579

खुश हैं...(ब्यवधान) अब आगे क्या कहना चाहता है. (व्यवधान)

इसलिए श्राज चीजों के दाम रहे हैं, गरीब तबाह तबाह हैं ग्रीर मै श्रंत में यह कह कर बैठता हं कि मुझे फिर दोहराना पडता है और दिल से जितने मेरे मिल यहा पर हैं बहने है सबके लिए कद्र है, राष्ट्रपति के लिए कद्र है प्राइम मिनिस्टर के लिए कद्र है, लेकिन भ्राप यह मत समझिए कि वहां उस पार्टी में श्राप बहुत गुरू हो। गए झौर हम लोगों की इज्जत नहीं है । लेकिन मैं यह कहकर बैठता हूं कि इस राष्ट्रपति के भाषण से मुझे बोर निराशा हई है भीर इस सरकार से गरीबों का उदधार माईनारिटी का उद्धार, श्रादिवासियों का **उ**द्धार हुग्ने वाला नहीं है।

SHRIMATI RODA MISTRY (Andhra Pradesh): Mr. Vice-Chairman, Sir, being the first speech in this august House, I seek yours' and the hon'ble colleagues' indulgence for any omission that may be noted.

Sir, the President's Address is to be welcomed for its broad perspective. new directions for economic and social welfare and a bright hope for the future. The House is aware of economic gloom left by the 33 months of the Janata regime which had advocated ill-conceived economic policies and inexperienced budgeting system.

The Address, therefore rightly takes up long-term measures of economic growth and that of self-reliance. The measures taken up by the Government during the last 13 months have retrieved successfully the economic disaster by the policy of drift lack of direction pursued by the previous Government.

There is today an all-round increase in production of foodgrains, food crops and agricultural products. The lethargy with which the previous

Government worked has given place to economic recovery and maximisation of production through agro-based industries. Regional inbalances have been improved, which has provided a new outlook for backward-area development. The nationalisation of more banks and the re-introduction of the 20-point programme has kindled new hope among the people who had been denied the utility of such welfare activities.

The denigration of public sector by the harmful measures of the former Government had demoralised responsible for management of public The industrial enterprises. front bad escaped their involvement in industrial productivity and overall growth of the national economy the country. The revenues of Railways and rural development had gone off the rails. It was a hard task the present Government to them back on rails

The Sixth Five Year Plan has been finalised with greater economic social measures for the welfare of the people. The weaker sections of society feel confident that the Government does stand for them. programme content of the new Plan has restored a sense of dynamism for economic development. The Plan as has been stated in the Address, seeks to reconcile the requirements of growth and stability strengthen the impulses of modernisation to self-reliance so as to reduce inequality, unemployment and poverty.

However, the Address not doe_{s} mention any measures by the Government for the welfare of women who form 50 per cent of our populaamongst tion. Awarenes_s created women, which is responsible for constant exposure of atrocities against them, should have been taken cognizance of and measures worked out to give women confidence that the Government in power recognises problem and wishes to solve it.

Unless women get a better educational economic and social deal.

future generations created through them will remain under-developed in various respects. Similarly the problem of literacy has not been tackled adequately in the Address. Who does not know the harm the country has suffered due to near 70 per cent of its people being non-literate? Even the literates who would like to continue their education through libraries and reading rooms do not seem to have got a fair deal in the Address.

Another area which seems to have been neglected is tourism. The tourism industry has to be strengthened by various measures to boost the economy and the foreign exchange position of the country. Several States should have feeder air services, apart from the North-Eastern States that have been mentioned in the Address.

This year has been proclaimed as the Year of the Disabled Yet sufficient measures for the welfare of the disabled have not been specified. Through the United Nations and several other international agencies like UNESCO, WHO, the problems of the disabled people have been specined and Governments of member-countries have been asked to devote their attention to these unfortunate people by providing various welfare measures for their betterment and social development. The Address should have taken sufficient notice of this issue, particularly when our country abounds 1|5th of the total disabled people of the world The Government has taken sufficient measures to control price rise. Yet it has not been able to overcome this problem completely. It is necessary that people should know the measures the Government proposes to implement bring a curb on the tendency among hoarders and blackmarketeers to exploit people by whatever measures they adopt. Stricter measures should have been specified to give relief to the poor and the weaker section of the people from this ghost of price rise. Mere checkmate of the rise is not sufficient which the Government

has done during the last few months it has been in office, but what is required is bringing down the prices to the original level in which the profitteers do not get a free hand to fleece the people and the people at large get relief by not paying more than what is necessary.

The Address rightly mentions the prestige the country has earned on the international map. The principles of co-existence and the policy of nonalignment that had received a back during the 33 months the previous Government has been in office, have been vindicated once again through the mature policies of the present Government, with a few of these mentioned already. It gives me great pleasure, Sir, to lend my unqualified support to the Motion of Thanks to the President's Address. Thank you very much.

SHRI GHANSHYAMBHAI Mr. Vice-Chairman, Sir, the President's Address provides us with an opportunity to know what the Government thinks or wants us to think about its performance during the year ending and what it proposes to do in coming year about the various problems that we face. Now, Sir, if one were to be asked, "What is or what was the most critical period in our history after freedom?", one would unhesitatingly say that it is the present one. Ask any knowledgeable person, any intellectual any conscientious citizen in the country. He will certainly say that the country never faced a more grievous situation. We had wars in the past there was . agression on this country in the past, there were severe droughts in past, there were floods also in the past and we faced many other serious problems also. Today we cannot say that there is any aggression on this country that we are facing droughts or searcity of food or floods. Even then, Sir, all of us think that the situation is very critical and grave. We do not know what is store for us. Many conscientious citizens are keeping their fingers crossed: they do not know what is going

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Sir. in this context when I see the Address, if I have to describe it very shortly I would say that it is an ostrich performance—with some difference. As the hon. leader Congress (Urs Group), Mr. Shastri, pointed out, it is most disappointing. Here is a Government which takes an ostrichlike attitude to the serious situation in the various sectors, various spheres. But I would go further and say that the poor ostrich thought that because it has thrust its head into sand, everything is all right. Here in this case the ostrich, that is, the Government, wants us to believe everything is all right. It very well knows that the situation is very bad, even though it has thrust its head into the sand. But people cannot be fooled. You can fool some people for all time-as it appears at present-you can fool all people for some time but not all people for all times. People are getting disillusisned. It is that you have got a very vast mandate and you are entitled to rule country. As you rightly observed in one of the paragraphs of the President's Address it is said that it is no use being complacent. They warn themselves that they need not be complacent. Sir, the situation, as I said, is very grave. I do not want to take a partisan view of all these things. Because you are in power, we want sclutions of problems from you. Maybe that some problems cannot be solved forthwith and it may take some time to solve them; but we want a tone of earnestness, of sincerity, which is necessary in any democratic set-up. But what do we find? We find utter callousness, utter indifference to public opinion. It will be possible for you to rule for some time, but it will not be possible for you to and to give results. We have been seeing what has been happening in the country all round. Take any sector. See what is happening in any sphere, in any sector, Take, for example, the economic front. If the na-

ture is not propitious, ar it was during the former regime, the then Government was responsible for whatever calamities the people had to face. If the national income goes down, the Government is held responsible. If the power generation goes down because hydel electricity cannot be generated, it is the Government that is held responsible. And if the nature ral production more than perhaps ral production more than you had expected, you gloat over it. Because the lakes are full, you can generate more power. But you take credit for it. How long is this going to continue and how long are going to take satisfaction out of it?

As I said, on the economic front, the situation is extremely gloomy. We need not be complacent at Touch anything under the sun in this country. Look at the public sector. What is the performance even today? We have invested huge amounts in the public sector and what is the result? They are almost all running at a loss. And on the top of it, today we have got the labour trouble in which lakhs of workers are involved. Take the Railways. you derive any satisfaction out of its Inefficiency is the working. word. Take your telephone system. Just now I tried to talk to some friend from the lobby, but I found no phone was working. All phones are mostly out of order. Take anything, as I said, under the sun. But still you are complacent and you derive satisfaction out of what the nature has This is the most unforgiven you. tunate part of it. I do not want to take any partisan view of this thing. This is the cumulative effect of what we have done during the last four decades after freedom. Recently we passed a legislation about the control of air pollution. Good. It should be done. I have no quarrel with that. But what is necessary is to provide political pollution. for control of What is the panorama so far as politics is concerned? Look at any State

in any part of the country. Ask the people of that State: How is Government running? Bring any person who can say with sincerity that he is happy with the mance of any Government in part of this country. Why has this happened? Sir, I have been that we sometimes show some confidence, some faith, in the letter of the Constitution, but we have utter disregard to the spirit of democracy, to the spirit of the Constitution. clinging to the words of the Constitution is not going to pay us any di-Democracy does not mean that we have only the forms of democracy in this country, the Legislature, the Opposition, Budget, Questions, Answers. These are only the forms of democracy. But the spirit of democracy which can make democracy function properly and achieve the results we want to achieve in this country cannot be had unless have got the spirit of democracy properly instilled in this country.

What is to be done? Unless all of us put our heads together and arrive at some consensus on how to this apparatus function properly, I do not think there is a bright future for this country; we will not be able to make progress on any front at all. The time has come, I think, for all the political parties to come together. Kindly do not say, do not be complacent, that you have got numerical majority. You had this majority in 1977. The Opposition was more in disarray in 1977 and before. There were small groups. There was opposition. well-defined Even then, what happened So, merely go (ing by the votes or by the so-called majority in this House or the other House, is not going to lead us to any solution unless all the political parties put their heads together. Do not take all the political parties for granted because, in your view, they have not got sufficient strength or they have not got the popular backing that you think you have. Unless a consensus is arrived and we establish some norms to be followed not only in the Government but also in public at large, all our institutions are going to deteriorate very fast.

Touch any sector as I said in the beginning. Take your educational institutions. Can you derive any satisfaction out of what is happening in our education? All of us are very un-Only today I read a news happy. in a Delhi paper that admission is not possible in good schools because people do not want to send their children to schools run by the Government and the Corporation. Why? Poor people and middle-class people cannot afford to send their children to public schools or the schools run by some good institutions because they cannot pay the fees. have necessarily to send to the schools run by the Government and by the Corporation. But they are utterly disillusioned about education that is being given in those schools. Why is it so? It is because we cannot create an atmosphere among the staff of doing their duty properly.

Go to the hospitals. I know that people are utterly dissatisfied with the services that they get in the hospitals. Why is it so? We pay heavily for the doctors and we pay heavily for the medicines that we purchase. Even then, those who have to go to the Government hospitals are utterly unhappy. They are not at all satisfied. Go to any hospital in any part of the country. This is the position. I can enumerate so many institutions. It is because, as I said, no norms of behaviour have been laid down. What are the norms of behaviour that we are laying down before the country? When the highest amongst

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us can be accused of corruption rightly or wrongly-I do not say always rightly, people at large read newspapers; they hear the news—when top-most people level charges of corruption against other top-most people, people say, "Look here, these are all corrupt people." And lakhs karmacharis all over the country say, "If people at the top can mint akhs and crores of rupees, what is harm in minting hundreds and thousands?" If we behave in a disorderly manner at the top, sitting hereconsider the scene that we witnessed the day before yesterday in the Lok Sabha-how do you expect people at large to behave in a dedicated, disciplined manner, in the various institutions of our public life? So, unless all of us decide that whoever he may be, to whatever party he may belong, we are not going to tolerate these things, unless those sanctions are enforced, there will be no improvement. As I have been saying often, only legal sanctions are not going to help us. Society is kept in shape by so many sanctions. very well know the moral sanctions, the social sanctions. I am afraid of what you will think about me; you have also to take into consideration what I will think about you. even legal sanctions are getting loose. Go to the rural areas. There is lawlessness and "goondas" are the upper hand in all spheres of public life. Your Panchayats are being controlled by "goondas". Our co-operative movement was the best in Maharashtra, Gujarat and Tamil Nadu. What is happening even there? It is going flown. It is not yielding the results which it was expected to give even in those three very good States. Why? Because unsocial elements have come forward and they are trying to take possession of your operative movement also. So, taking into view all these things, we not be able to achieve sufficient results only through the Government machinery. The Government machinery has to play a supplementary

role. We have to create a climate in this country, and that climate can be created only from the top. We have to educate the people also. It is a two-way traffic. We have to educate the people, the masters. Democracy, in order to be successful, must educate its masters. We have got to educate our masters. But, at the time, we have to lay a pattern of behaviour before the public. It need not be proved in a court of law. We see before our eyes what is happening and every now and then, people ask you to go to a court of law and prove it. This is not the way of creating a good, healthy climate, or the way of fostering democracy in this poor, illiterate country. We have to lay down a very good behaviour pattern at the top, which should percolate below and also educate our masters. Unless we do it, all these exercises are going to be futile and they are going to pay no dividends at Take it from me-Sir, I would like to warn the House, because I am at the fag end of my public careerwe are facing a very grave situation. Posterity is not going to forgive us for the way in which we are behaving in this country. Don't be complacent at all. See the writing on the wall. As Ceasar was warned, "Beware the Ides of March." I dont know which March, but he was "Beware the Ides of March." All of us will sink together unless all of us put our heads together and arrive at some consensus. What happened The Congress invited all the 1947? political parties to frame the Constitution. If the Congress had wanted, it could have kept out seasoned persons like Dr. Ambedkar, Mr. Iyengar, Mr. Santhanam and others. But it invited all persons from all sections of the country to frame a Constitution for the country, because we framing a Constitution for the country, not a Constitution for the Government or the party. In the spirit, at this critical juncture, if all of us do not put our heads together and arrive at some consensus. I think

we shall have to repent for what is in store for us.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): The House now

stands adojourned -till 11 A.M to-morrow.

The House then adjourned at two minutes past five of the clock till eleven of the clock on Friday, the 20th February, 1981.